

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/24363/2026	SK.RABANI@SK.RABBANI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /199 /2026 () //	AOD20240000364C202600199
2	D-BLAPL/24364/2026	BIREN KUMAR PALEI VS STATE OF ODISHA	VIVEKANANDA JENA VS	CYBER CRIME AND E.O, BALASORE /27 /2026 () //	
3	D-BLAPL/24366/2026	KALU CHARAN PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NCB BHUBANESWAR /1 /2026 () //	AOR20220001736C202600195
4	D-BLAPL/24369/2026	BASANTA BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /63 /2023 () //	
5	D-BLAPL/24374/2026	GURUPADA GAEN @ GAYAN VS STATE OF ODISHA	APURBA DAS VS	NAIKANI-DIHI /238 /2024 () //	AOR20230000183C202600004
6	D-BLAPL/24378/2026	BISU @ BISWAJIT NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /258 /2026 () //	
7	D-BLAPL/24380/2026	SOMANATH BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BASTA /346 /2026 () //	
8	D-BLAPL/24387/2026	CHHATISH @ SATISH BARIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /281 /2025 () //	
9	D-BLAPL/24389/2026	JITENDRA PRADHAN @ GOPI VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	TARASINGI /67 /2024 () //	
10	D-BLAPL/24391/2026	MANISH SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BAREIPALI /195 /2025 () //	AOR20220001298C202600045
11	D-BLAPL/24395/2026	SUPAL SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /117 /2026 () //	

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12	D-BLAPL/24397/2026	PRADUMMAN YADAV VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS STATE OF ODISHA	/ /0 () //	
13	D-BLAPL/24399/2026	RAJAT KUMAR MAHAPATRA @ RAJAT MAHAPATRA VS STATE OF ODISHA	AYOTIRMAYA SAHOO VS STATE OF ODISHA	GOSANINUAGAM /264 /2026 () //	
14	D-BLAPL/24403/2026	PAPUN SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS STATE OF ODISHA	CHHENDIPADA /291 /2026 () //	
15	D-BLAPL/24404/2026	HANDA @ DEBASIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS STATE OF ODISHA	KAMAKHYANAGAR /456 /2026 () //	
16	D-BLAPL/24406/2026	LIPU @ ANTARYAMI BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS STATE OF ODISHA	KAMAKHYANAGAR /456 /2026 () //	
17	D-BLAPL/24410/2026	HEBAL KHOSLA @ MAHESH VS STATE OF ODISHA	ARIJEET MISHRA VS STATE OF ODISHA	B.SINGHPUR /68 /2026 () //	
18	D-BLAPL/24412/2026	RAHUL KUMAR MANGAN VS STATE OF ODISHA	JULU KHANSAMA VS STATE OF ODISHA	RAGHUNATHPALI /459 /2026 () //	
19	D-BLAPL/24415/2026	MOHAN BARIK VS STATE OF ODISHA	BIKAM KUMAR NAYAK VS STATE OF ODISHA	JATNI P.S. /340 /2024 () //	
20	D-BLAPL/24417/2026	SUDAM KUMAR PARIDA VS STATE OF ODISHA	KULDEEP MOHANTY VS STATE OF ODISHA	BADSAHI /134 /2026 () //	AOD20240000012C202600252
21	D-BLAPL/24418/2026	AJAY KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS STATE OF ODISHA	BHARATPUR PS /558 /2026 () //	AOR20220003722C202600144
22	D-BLAPL/24419/2026	NILAKANTHA BARIK VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS STATE OF ODISHA	NEMALO /141 /2026 () //	
23	D-BLAPL/24421/2026	HRUSIKESH PALAI	BIKASH CHANDRA PARIJA	CYBER CRIME AND ECONOMIC OFFENCES, JAJPUR /10 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24426/2026	SUNIL @ BHASKAR BISWAL	SAROJ KUMAR PADHI	BONTH /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24428/2026	SAMRAT RAY @ RAHUL	SUSANTA KUMAR SAHU	BARGARH /597 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24433/2026	SATISH PRADHAN	PULLIN MARTHA	NCB BHUBANESWAR /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24434/2026	BUDHIA @ CHEPA @ BUDHIRAM SWAIN	ASHOK KUMAR JENA	SALIPUR /531 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24438/2026	BASUDEV SAHOO	PUSPAMITRA MOHAPATRA	CANTONMENT ROAD /235 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24440/2026	PARESH MIRDHA	AMIT KUMAR SAA	JUJUMURA /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24442/2026	MD. MOUJUD @ MD. MAJUD @ MD. SUKHAL	DEBASHIS ROUTRAY	KUTRA /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24446/2026	SONU@SOUMYA RANJAN SAHOO	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /226 /2026	AOR20220001736C202600196
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24450/2026	BALABHADRA PADHI @ SANTOSH PADHY	AMIT KUMAR SAHU	POTTANGI /132 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24453/2026	JAGA HARIJAN	MANORANJAN PADHY	DABUGAM /14 /2026	AOD20220003086C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24457/2026	SUKANTI MOHANTY	AMULYA RATNA PANDA	PHULBANI TOWN /168 /2026	
		VS	VS	()	

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35	D-BLAPL/24462/2026	STATE OF ODISHA GURU CHARAN DASH VS	LAXMAN PRADHAN VS	// ABHAYACHANDPUR /192 /2026 ()	
36	D-BLAPL/24465/2026	STATE OF ODISHA MANOJ MUKHI VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /60 /2026 ()	
37	D-BLAPL/24466/2026	STATE OF ODISHA PRASANT @ RASANANDA SAHU VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /50 /2016 ()	
38	D-BLAPL/24468/2026	STATE OF ODISHA DINABANDHU BARIHA VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /116 /2026 ()	
39	D-BLAPL/24478/2026	STATE OF ODISHA SULAMANI JANI VS	DILLIP KUMAR MOHANTY VS	// BHUBANESWAR VIGILANCE /13 /2026 ()	
40	D-BLAPL/24479/2026	STATE OF ODISHA(VIG.) SABIR FAKIR VS	BASUDEV PUJARI VS	// / /0 ()	
41	D-BLAPL/24484/2026	STATE OF ODISHA SUJIT BAIDYA VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /401 /2026 ()	
42	D-BLAPL/24488/2026	STATE OF ODISHA ANDRIYA MANDAL VS	MANOJ KUMAR PANDA VS	// ADVA /66 /2026 ()	
43	D-BLAPL/24493/2026	STATE OF ODISHA PRADEEP KUMAR MANDAL VS	SIDHARTHA SANKAR RAY (2) VS	// BAIDYANATHPUR /365 /2026 ()	
44	D-BLAPL/24494/2026	STATE OF ODISHA DAKOJU VENKAT RAO VS	BEDA PRAKASH PANDA VS	// PARLAKHEMUNDI /341 /2024 ()	
45	D-BLAPL/24495/2026	STATE OF ODISHA RAJESH LIMA @ PINKU VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	// BAIDYANATHPUR /565 /2025 () //	

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46	D-BLAPL/24506/2026	TITU SAHOO VS STATE OF ODISHA	SIDHARTHA DAS VS	DHENKANAL TOWN /247 /2025 () //	
47	D-BLAPL/24509/2026	SURENDRA SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /287 /2026 () //	
48	D-BLAPL/24522/2026	PINKU PARIDA VS UNION OF INDIA	PRATIK DASH VS	// () //	AOR20220000138C202600004
49	D-CMP/37433/2026	GOUTAM BARIK VS KISHORE SAHU	AMIT KUMAR SAA VS	// () //	
50	D-CMP/37455/2026	RAMAKANTA @ CHITU SAHOO VS SUKANTA KUAR RAY	GAJENDRA NATH ROUT VS	// () //	AOR20220004106C202600083
51	D-CMP/37535/2026	SESHADEV PANIGRAHI VS SANTOSINI PANIGRAHI	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202600104
52	D-CMP/37559/2026	RUDRA PADA DIT @ JIT VS M/S. SARVESH REFACTORY PVT. LTD., ROURKELA	AMBIKA PRASHAD DIT VS	// () //	
53	D-CMP/37591/2026	MADAN MOHAN PRADHAN VS DURGA CHARAN BAL	DWARIKA PRASAD MOHANTY VS	// () //	
54	D-CMP/37593/2026	SHYAMGHAN BARIK VS DR. RAMA CHANDRA SAMANTARAY	RAMAKRISHNA NAIK VS	// () //	
55	D-CMP/37612/2026	BANKA BIHARI PATRA VS JAGANNATH PRASAD DHAL	PRAVA RANJAN MISHRA VS	// () //	
56	D-CMP/37675/2026	TUNA GOUD VS DEBAKI DEI	SISIR KUMAR PUROHIT VS	// () //	
57	D-CMP/37706/2026	ATAL BIHARI MOHAPATRA	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		ANUSAYA MOHAPATRA		//	
58	D-CMP/37716/2026	NITYANANDA BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		JASOBANTA BEEHRA		//	
59	D-CMP/37722/2026	MANOJ KUMAR NAIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		JAMINI KANTA SETH		//	
60	D-CONTC/37435/2026	SRI SRI RAGHUNATH JEW BIJE, JANULIPOKHARI MA	ADINATH KANRA	//	
		VS	VS	0	
		BIKASH KUMAR MOHANTY, OAS, SUB COLLECTOR		//	
61	D-CONTC/37458/2026	DILLIP KUMAR PATEL	ADV.	//	
		VS	VS	0	
		USHA PADHI, IAS		//	
62	D-CONTC/37461/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/5315/2026	VS	VS	0	
		THE COLLECTOR, CUTTACK		//	
63	D-CONTC/37462/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/5321/2026	VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE ,SUNDARGARH		//	
64	D-CONTC/37463/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/5334/2026	VS	VS	0	
		THE COLLECTOR, JAJPUR		//	
65	D-CONTC/37464/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/5332/2026	VS	VS	0	
		THE COLLECTOR, CUTTACK		//	
66	D-CONTC/37465/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/5312/2026	VS	VS	0	
		THE BDO, NANDAPUR, KORAPUT		//	
67	D-CONTC/37466/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/5309/2026	VS	VS	0	
		THE COLLECTOR, KEONJHAR		//	
68	D-CONTC/37467/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/5338/2026	VS	VS	0	

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69	D-CONTC/37468/2026 CONTC/5339/2026	COLLECTOR, SAMBALPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, CUTTACK	ADOK VS	// // 0	
70	D-CONTC/37469/2026 CONTC/5337/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, PURI	ADOK VS	// 0	
71	D-CONTC/37470/2026 CONTC/5318/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, BHADRAK	ADOK VS	// 0	
72	D-CONTC/37471/2026 CONTC/5328/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE ADDITIONAL DISTRICT MAGISTRATE, KENDRAPARA	ADOK VS	// 0	
73	D-CONTC/37472/2026 CONTC/5314/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE TAHASILDAR,BUGUDA,GANJAM	ADOK VS	// 0	
74	D-CONTC/37473/2026 CONTC/5333/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE TAHASILDAR, DARPAN, JAJPUR	ADOK VS	// 0	
75	D-CONTC/37474/2026 CONTC/5325/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR CUM DISTRICT MAGISTRATE, NUAPADA	ADOK VS	// 0	
76	D-CONTC/37475/2026 CONTC/5313/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, KENDRAPARA	ADOK VS	// 0	
77	D-CONTC/37476/2026 CONTC/5340/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, KENDRAPARA	ADOK VS	// 0	
78	D-CONTC/37477/2026	MANAGING COMMITTEE OF PADMABATI GIRLS HIGH SCHOOL,MANAMOHARASORA VS DR.N.THIRUMALA NAIK, IAS	ADOK VS	// 0	
79	D-CONTC/37480/2026 CONTC/5320/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR,KEONJHAR	ADOK VS	// 0	

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80	D-CONTC/37481/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5317/2026	VS	VS	0	
		THE COLLECTOR -CUM- DISTRICT MAGISTRATE, CUTTACK		//	
81	D-CONTC/37482/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5324/2026	VS	VS	0	
		THE COLLECTOR CUM DISTRICT MAGISTRATE, BARGARH		//	
82	D-CONTC/37483/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5326/2026	VS	VS	0	
		THE COLLECTOR, BHADRAK		//	
83	D-CONTC/37484/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5319/2026	VS	VS	0	
		THE COLLECTOR, SUNDERGARH		//	
84	D-CONTC/37485/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5335/2026	VS	VS	0	
		PRESIDENT OF DISTRICT REDRESSAL FORUM, JAGATSINGHPUR		//	
85	D-CONTC/37487/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5336/2026	VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE, KORAPUT		//	
86	D-CONTC/37491/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5331/2026	VS	VS	0	
		THE COLLECTOR, PURI		//	
87	D-CONTC/37492/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5341/2026	VS	VS	0	
		THE PROJECT DIRECTOR, (D.R.D.A), JAGATSINGHPUR		//	
88	D-CONTC/37494/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5311/2026	VS	VS	0	
		THE COLLECTOR, DHENKANAL		//	
89	D-CONTC/37495/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/5344/2026	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK		//	
90	D-CONTC/37497/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT, CUTTACK	ADOK	//	
	CONTC/5329/2026	VS	VS	0	
		THE COLLECTOR, GANJAM		//	
91	D-CONTC/37498/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	

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	CONTC/5327/2026	VS	VS	0	
		COLLECTOR, GANJAM		//	
92	D-CONTC/37499/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT, CUTTACK.	ADV.	//	
	CONTC/5310/2026	VS	VS	0	
		THE COLLECTOR, GANJAM		//	
93	D-CONTC/37501/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/5323/2026	VS	VS	0	
		COLLECTOR, DHENKANAL		//	
94	D-CONTC/37502/2026	BANAJABASINI ACHARYA @ SONALIKA ACHARYA	ADV.	//	
		VS	VS	0	
		DR.PRAMOD KUMAR PRAHARAJ, C.D.M.O., BHADRAK		//	
95	D-CONTC/37503/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/5322/2026	VS	VS	0	
		BDO, NIALI, CUTTACK		//	
96	D-CONTC/37505/2026	BHASKAR CHANDRA PATRA	ADV.	//	
		VS	VS	0	
		RANJIT DAS, ASST. SETTLEMENT OFFICER, BHUBANESWAR		//	
97	D-CONTC/37523/2026	NARAYAN PARIJA	ADV	//	AOR20220001535C202600225
		VS	VS	0	
		RISHI SINGH, CHAIRMAN, ODISHA GRAMEEN BANK, ODISHA, BHUBANESWAR		//	
98	D-CONTC/37524/2026	BASANTA KUMAR BASTIA	MANAS PATI	//	AOR20220001535C202600226
		VS	VS	0	
		ANUP KUMAR BEHERA, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, ANGUL		//	
99	D-CONTC/37525/2026	HRUSHIKESH PANI	ADV	//	AOR20220001626C202600006
		VS	VS	0	
		KIRANDEEP Kaur SAHOTA, COMMISSIONER CUTTACK MUNICIPAL CORPORATION		//	
100	D-CONTC/37526/2026	DEBENDRA NATH PRADHAN	ADV	//	AOR20220001662C202600057
		VS	VS	0	
		TILOTAMA PRUSTY, BLOCK DEVELOPMENT OFFICER, MAHNGA BLOCK		//	
101	D-CONTC/37527/2026	NILAMADHAB MISHRA	ADV.	//	
		VS	VS	0	
		DR.PROMOD KUMAR PRAHARAJ, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BHADRAK			
102	D-CONTC/37528/2026	DEBENDRA NATH PRADHAN	ADV	//	AOR20220001662C202600056
		VS	VS	0	

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103	D-CONTC/37532/2026	DIBYADERSHINI BALASAMANTA, PUBLIC INFORMATION OFFICER, OFFICE OF THE SUPERINTENDING ENGINEER , RUR JITENDRA NATH MAHANTA VS	ADV. VS	// 0	
104	D-CONTC/37534/2026	BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR BIGHNESWAR BARIK VS	ADV. VS	// 0	
105	D-CONTC/37536/2026	DIPTESH KUMAR PATTNAYAK, IPS ULAS RANJIT VS	ADV. VS	// 0	
106	D-CONTC/37539/2026	DR.ARBIND KUMAR PADHEE, IAS KRUPASINDHU PRADHAN VS	ADV. VS	// 0	
107	D-CONTC/37541/2026	BHASKAR JYOTI SHARMA, I.A.S SURYAKANTA NAYAK VS	ADV. VS	// 0	
108	D-CONTC/37542/2026	BHASKAR JYOTI SHARMA, I.A.S SATYABAN MAHAR VS	ADV. VS	// 0	
109	D-CONTC/37543/2026	BHASKAR JYOTI SHARMA, I.A.S NIHAR RANJAN SUTAR VS	ADV. VS	// 0	
110	D-CONTC/37553/2026	BHASKAR JYOTI SHARMA, I.A.S SAIBANDAN BISWAL VS	ADV. VS	// 0	
111	D-CONTC/37556/2026	LAXMAN KUMAR MALLICK, IAS GITANJALI JENA VS	ADV. VS	// 0	
112	D-CONTC/37557/2026	LAXMAN KUMAR MALLICK, IAS ARNAPURNA PAUL VS	ADV. VS	// 0	
113	D-CONTC/37578/2026	LAXMAN KUMAR MALLICK, IAS TANUJA PRUSTY VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 0	

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114	D-CONTC/37597/2026	ALL ORISSA CONTRACTORS ASSOCIATION, BHUBANESWAR VS DODDA VENKATA SWAMY, I.A.S	ADV. VS	// 0 //	
115	D-CONTC/37602/2026	ASHOK KUMAR PANDA VS SURESH KUMAR VASHISHTH, I.A.S	ADV. VS	// 0 //	
116	D-CONTC/37606/2026	SUSRI SANGITA PANDA VS MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR	ADV VS	// 0 //	AOD20240000618C202600190
117	D-CONTC/37608/2026	DR. POOJA DASHMISHRA VS MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR	ADV VS	// 0 //	AOD20240000618C202600194
118	D-CONTC/37609/2026	PULIN BIHARI MOHAPATRA VS MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR	ADV VS	// 0 //	AOD20240000618C202600191
119	D-CONTC/37611/2026	SADASHIBA DAKUA VS DR. ARABINDA KUMAR PADHEE, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// 0 //	AOR20220001611C202600152
120	D-CONTC/37613/2026	NRUSINGHA CHARAN MOHANTY VS MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR	ADV VS	// 0 //	AOD20240000618C202600192
121	D-CONTC/37614/2026	PRATIVA MOHAPATRA VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ADV VS	// 0 //	AOR20220001611C202600153
122	D-CONTC/37615/2026	PADMAJA SAHOO VS MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR	ADV VS	// 0 //	AOD20240000618C202600193
123	D-CONTC/37616/2026	GIRIJA KUMARI PANDA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //	
124	D-CONTC/37618/2026	DIPAK MOHANTY VS MRUTYUNJAY TRIPATHY, TAHASILDAR BHUBANESWAR	ADV VS	// 0 //	AOD20240000618C202600195
125	D-CONTC/37619/2026	PRAMOD KUMAR MOHANTY	Atul Tripathy	//	AOD20240000618C202600196

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		VS	VS	0	
		MRUTYUNJAY TRIPATHY, OAS		//	
126	D-CONTC/37621/2026	DURGA NANDINI MOHANTY	ADV.	//	
		VS	VS	0	
		DEV DUTT PRADHAN, TAHSILDAR, CUTTACK		//	
127	D-CONTC/37626/2026	SUPRATIVA, CUTTACK	ABHILASH MISHRA	//	
		VS	VS	0	
		VANDANA GURNANI, SECRETARY, MINISTRY OF LABOUR AND EMPLOYMENT, NEW DELHI			
128	D-CONTC/37634/2026	MTSSS(MOTHER TERESA SAMAJA SEBI SANGATHAN), DHENKANAL	ABHILASH MISHRA	//	
		VS	VS	0	
		VANDANA GURNANI, SECRETARY, MINISTRY OF LABOUR AND EMPLOYMENT, NEW DELHI			
129	D-CONTC/37638/2026	SANJOG (VOLUNTARY ORGANISATION), DHENKANAL	ABHILASH MISHRA	//	
		VS	VS	0	
		VANDANA GURNANI, SECRETARY, MINISTRY OF LABOUR AND EMPLOYMENT, NEW DELHI			
130	D-CONTC/37643/2026	ISWAR (INTEGRATED SOCIAL WELFARE AND RESEARCH SOCIETY), DHENKANAL	ABHILASH MISHRA	//	
		VS	VS	0	
		VANDANA GURNANI, SECRETARY, MINISTRY OF LABOUR AND EMPLOYMENT, NEW DELHI			
131	D-CONTC/37652/2026	SWOSTI MAHILA BIKASH PARISAD, CUTTACK	ABHILASH MISHRA	//	
		VS	VS	0	
		VANDANA GURNANI, SECRETARY, MINISTRY OF LABOUR AND EMPLOYMENT, NEW DELHI			
132	D-CONTC/37658/2026	MAHARSHI DAYANANDA SERVICE MISSION, DHENKANAL	ABHILASH MISHRA	//	
		VS	VS	0	
		VANDANA GURNANI, SECRETARY, MINISTRY OF LABOUR AND EMPLOYMENT, NEW DELHI			
133	D-CONTC/37681/2026	BIJAYLAXMI ROUT RAY	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		HEMANT SHARMA, IAS		//	
134	D-CONTC/37720/2026	ASHOK KUMAR NANDI	ADV.	//	
		VS	VS	0	
		DIBYA JYOTI PARIDA, COLLECTOR, PURI		//	
135	D-CRLA/24388/2026	VICTIM	BIBEKANANDA MAHAPATRA	DHARMASALA /183 /2020	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-CRLA/24414/2026	LAXMI NARASINGH @ LAXMI NRUSINGHA RATH	MANAS KUMAR CHAND	BAIDYANATHPUR /288 /2025	
		VS	VS	0	

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137	D-CRLA/24420/2026	STATE OF ODISHA KALAKAR PANDA VS	DEEPTI RANJAN JENA VS	// SAMBALPUR SADAR /109 /2017 ()	
138	D-CRLA/24437/2026	STATE OF ODISHA PRADEEPTA BEHERA@PRADEPTA BEHERA VS	BASANTA KUMAR DAS VS	// BETNOTI /16 /2026 ()	
139	D-CRLLP/24427/2026	STATE OF ODISHA SUBAL KHATEI VS	KARUNAKAR GAYA VS	// RANPUR /83 /1990 ()	
140	D-CRLLP/24520/2026	STATE OF ODISHA STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A VS	// KODALA /75 /2013 ()	LOD20240000172C202600274
141	D-CRLMA/24476/2026	SASI SWAIN TATA MOTORS LIMITED VS	SANJEEV GOYAL VS	// S.P.(CID-CRL),CUTTACK /26 /2020 ()	
142	D-CRLMA/24489/2026	STATE OF ODISHA BALARAM PANDA VS	JAGABANDHU SAHU VS	// BINIKA /332 /2024 ()	AOR20220001487C202600115
143	D-CRLMA/24514/2026	STATE OF ODISHA LOKANATH SAMAL VS	NIRANJAN PANDA VS	// NAYAPALLI P.S. /613 /2022 ()	
144	D-CRLMC/24361/2026	STATE OF ODISHA KRUSHNA SWAIN VS	SAMBEET PATTANAYAK VS	// NIMAPADA /235 /2019 ()	AOR20220001591C202600030
145	D-CRLMC/24362/2026	STATE OF ODISHA RANJANA RAY VS	SASWATA PATNAIK VS	// CHANDRASEKHARPUR /579 /2023 ()	AOD20240001090C202600034
146	D-CRLMC/24376/2026	STATE OF ODISHA SUCHITRA SWAIN VS	RAMAKRISHAN NAIK VS	// / /0 ()	
147	D-CRLMC/24379/2026	STATE OF ODISHA GUPTESWAR SWAIN@PAPU VS	SURJYA NARAYAN SAHU VS	// HINJILI /93 /2015 ()	AOD20240000242C202600208
		STATE OF ODISHA		//	

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148	D-CRLMC/24383/2026	RAMESH SHARMA VS PREM PRAKASH PANIGRAHI	UPENDRA KUMAR SAMAL(SR.ADV.) VS	/ /0 () //	
149	D-CRLMC/24385/2026	KAILASH PRADHAN VS SANJAYA KUMAR KHATUA	HARIPAD MOHANTY VS	/ /0 () //	
150	D-CRLMC/24386/2026	SAROJ KUMAR BARAL@BARALA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANSADA /288 /2019 () //	
151	D-CRLMC/24396/2026 CRLMC/2773/2026	ARABINDA SAMANTRAY VS PRAVASINI ROUT@SAMANTARAY	SUBASH CHANDRA PUSPALAKA VS	/ /0 JUDGE FAMILY COURT, KENDRAPARA(Kendrapara) EXECUTION CASE/0000006/2015	
152	D-CRLMC/24401/2026	RAKESH KARAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /212 /2025 () //	
153	D-CRLMC/24408/2026	SUNIL KUMAR PATTNAIK VS SUMITRA DEHURY	SIBA PRASAD MISHRA VS	/ /0 () //	
154	D-CRLMC/24413/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /366 /2023 () //	
155	D-CRLMC/24430/2026	SUSANTA NAYAK VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	RAMACHANDRAPUR /247 /2024 () //	
156	D-CRLMC/24431/2026	BAPU @ AMIYAKANT @ JYOTIKANT @ JYOTI RANJAN KUMAR PANDEY VS STATE OF ODISHA	AKSHAY KUMAR PANDEY VS	PARADEEP /72 /2009 () //	
157	D-CRLMC/24436/2026	DIPANKAR HALDAR @ DEEPANKAR HALDAR @ HAMIRU NANDY VS THE STATE OF ODISHA	HAMIRU NANDY VS	MOTU /93 /2024 () //	
158	D-CRLMC/24447/2026	T.BABULI REDDY@SUNIL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	RAMBHA (CHATRAPUR) /207 /2021 () //	AOR20220001736C202600197
159	D-CRLMC/24449/2026	KANHAIYA SAHANI @ RAJESH KUMAR SINGH @ UTKAL KUMAR SINGH	UTKAL KUMAR SINGH	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /1 /2017	

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160	D-CRLMC/24452/2026	VS STATE OF ODISHA PRANABA MUNI	VS RAMESH CHANDRA PRADHAN	() // //	AOR20220001914C202600010
161	D-CRLMC/24455/2026	VS SANTOSH KUMAR PATRO RAJA @ ANANTA PATRA	VS SANJIT MISHRA	() // SEA BEACH /94 /2018	
162	D-CRLMC/24460/2026	VS STATE OF ODISHA MANOJ RAJ	VS ROHIT RANJAN RAY	() // CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /1 /2017	
163	D-CRLMC/24463/2026	VS STATE OF ODISHA BINDU SUNA	VS BIJAYA KUMAR RAGADA	() // BIRMAHARAJPUR /112 /2025	
164	D-CRLMC/24472/2026	VS STATE OF ODISHA ANTARYAMI SENAPATI	VS SOUBHAGYA SWAIN	() // BADAGODA P.S. /364 /2019	AOD20250000975C202600035
165	D-CRLMC/24485/2026	VS STATE OF ODISHA DIBYAJIT PATRA @ KALIA	VS PRANAB KUMAR GHOSE	() // Bamapada (Industrial Area) /7 /2018	
166	D-CRLMC/24486/2026	VS STATE OF ODISHA BABULA RANA	VS JUGALA KISHORE PANDA	() // KANTAMAL /189 /2026	
167	D-CRLMC/24497/2026	VS STATE OF ODISHA SRIRAM PRASAD SAHOO@LIPU@LIPUN	VS JUDHISTHIR SAHOO	() // TARASINGI /376 /2024	AOD20220003315C202600042
168	D-CRLMC/24500/2026	VS STATE OF ODISHA SANJEEBA KUMAR BISWAL	VS ASHOK KUMAR BEHERA	() // / /0	
169	D-CRLMC/24517/2026	VS STATE OF ODISHA NARSINGH MUNDA ALIAS NARESH MUNDA	VS ARUN KUMAR BUDHIA	() // / /	AOD20240000603C202600027
170	D-CRLMC/24526/2026	VS STATE OF ODISHA BABITA GIRI	VS DEBASIS MITRA	() // BISOI /145 /2024	

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171	D-CRLMC/24527/2026	PAPUN KUMAR GIRI BABITA GIRI VS	DEBASIS MITRA VS	// BISOI /145 /2024 ()	
172	D-CRLMP/24372/2026 CRLMP/1150/2026	PAPUN KUMAR GIRI JYOTI PRAKASH ORAM VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
173	D-CRLMP/24445/2026	STATE OF ODISHA BICHITRANANDA MAHAPATRA VS	JAGANNATH GOCHHAYAT VS	// / /0 ()	
174	D-CRLMP/24451/2026	STATE OF ODISHA MUKESH KUMAR JAIN VS	BHABANI SHANKAR DASPARIDA VS	// / /0 ()	
175	D-CRLMP/24469/2026	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS	ANADI CHARAN NAYAK VS	// JAJPUR TOWN /570 /2025 ()	
176	D-CRLMP/24473/2026	STATE OF ODISHA BISWAJIT PATI VS	JAGAJIBAN PRADHAN VS	// / /0 ()	
177	D-CRLMP/24481/2026	PRIYADARSHINI AMRITA PANDA ISRAFIL SAHA VS	SURYA NARAYAN MOHANTY VS	// / /0 ()	
178	D-CRLMP/24499/2026	STATE OF ODISHA LAXMI PALO VS	JUDHISTHIR SAHOO VS	// / / ()	AOD20220003315C202600041
179	D-CRLMP/24510/2026	STATE OF ODISHA SOMANATH SETHI VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()	
180	D-CRLMP/24518/2026	STATE OF ODISHA SUSAMA SAHOO VS	Judhisthir Sahoo VS	// / / ()	AOD20220003315C202600043
181	D-CRLMP/24519/2026	STATE OF ODISHA INFORMANT VS	SANTOSH KUMAR MAHANTY VS	// / / ()	AOD20240000242C202600209
		STATE OF ODISHA		//	

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182	D-CRLMP/24521/2026	REENA KUMARI RANA VS STATE OF ODISHA	SURYA SWATA MOHAPATRA VS	/ /0 0 //	
183	D-CRLMP/24525/2026	MONALISA SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/ /0 0 //	
184	D-CRLREV/24370/2026	DRUPADI PRADHANI VS RATHE PUJHARI	JNYANANANDA PANDA VS	/ /0 0 //	
185	D-CRLREV/24382/2026	ANSARUDDIN KHAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BOLAGARH P.S. /272 /2026 0 //	
186	D-CRLREV/24384/2026	AKASH KUMAR AGRAWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGARH /92 /2025 0 //	
187	D-CRLREV/24425/2026	ANITI KUMAR DASH VS AMULYABALA PANDA	AMIYA KUMAR MOHANTY A VS	/ /0 0 //	
188	D-CRLREV/24456/2026	SABNUM ARA BEGUM VS MOHAMMAD AKHTAR	SAROJ KUMAR PADHI VS	/ /0 0 //	
189	D-CRLREV/24470/2026	MADHAB DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /11 /2026 0 //	
190	D-CRLREV/24474/2026	RADHA KANTA PANDA VS SANJEEB KUMAR BISWAL	B.B.CHAMPATIRAY VS	/ /0 0 //	
191	D-CRLREV/24475/2026	RADHA KANTA PANDA VS SANJEEB KUMAR BISWAL	B.B.CHAMPATIRAY VS	/ /0 0 //	
192	D-CRLREV/24477/2026	RADHA KANTA PANDA VS SANJEEB KUMAR BISWAL	B.B.CHAMPATIRAY VS	/ /0 0 //	
193	D-CRLREV/24496/2026	RAGHUNATH PINGUA @ LINGA	SURYAKANTA DWIBEDI	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/24502/2026	JYOTI RANJAN MISHRA	ANSHURAM MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLREV/24505/2026	SATRUGHAN JENA	SUKANTA KUMAR NAYAK	RAJKANIKA /1 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLREV/24508/2026	SURATHA BADHEI	BISWABHUSAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLREV/24511/2026	UNION OF INDIA	ALOK KUMAR MOHANTY, SR.PANEL COUNSEL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLREV/24515/2026	PRADOSH RAJGURU @ SILU @ PRADYUSH KUMAR	ANSHURAM RAGADA	/ /	AOD20220004577C202600055
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-EXP/37533/2026	PRAMOD KUMAR PADHY	MANAS PATI	/ /	AOR20220001535C202600227
		VS	VS	()	
		USHA PADHI, SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA		//	
200	D-JCRLA/24405/2026	SANKAR BHOI@BARIK	ADV.	TANGI (KHURDA) /159 /2019	
	JCRLA/226/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR(Khordha)	
		STATE OF ODISHA		ST/0000044/2025	
201	D-JCRLRV/24367/2026	LAXMIDHAR SINGH	ADV.	BANGRIPOSI /9 /2011	
	JCRLRV/4/2026	VS	VS	A.D.J.,BARIPADA(Mayurbhanj)	
		STATE OF ODISHA		CRA/0000015/2014	
202	D-JCRLRV/24368/2026	MUSINGA MUTHAMAJHI	ADV.	KOTOAGARH /77 /2021	
	JCRLRV/5/2026	VS	VS	A.D.J.,BALLIGUDA(Kandhamal)	
		STATE OF ODISHA		CRA/0000005/2023	
203	D-LAA/37428/2026	JHINGTU ROUT @ GOUD	AKASH KUMAR PATAJOSHI	/ /	AOR20220001834C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-LAA/37438/2026	UDHABA PATEL @ MALI	AKASH KUMAR PATAJOSHI	/ /	AOR20220001834C202600023
		VS	VS	()	

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205	D-LAA/37442/2026	STATE OF ODISHA JHINGTU ROUT @ GOUD VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600021
206	D-LAA/37443/2026	STATE OF ODISHA TENOPATEL	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600020
207	D-LAA/37444/2026	STATE OF ODISHA UDHABA PATEL @ MALI VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600025
208	D-LAA/37445/2026	STATE OF ODISHA NILAKANTHA HANS @ GOUD VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600027
209	D-LAA/37446/2026	STATE OF ODISHA CHANDRA SEKAHAR HANS VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600028
210	D-LAA/37447/2026	STATE OF ODISHA BELMATI LAHAJAL VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600029
211	D-LAA/37448/2026	STATE OF ODISHA AMRUTANJALI LAHAJAL VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600031
212	D-LAA/37450/2026	STATE OF ODISHA SRIMATI DEI VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600032
213	D-LAA/37451/2026	STATE OF ODISHA MADAN HANS VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600033
214	D-LAA/37453/2026	STATE OF ODISHA DUTIKA GOUD VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600034
215	D-LAA/37454/2026	STATE OF ODISHA NARAHARI BHATI VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600030
		STATE OF ODISHA		//	

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216	D-MACA/37436/2026	ABHIJIT KUMAR KHANDELWAL VS RABI CHANDRA TARAI	VIVEKANANDA JENA VS	// 0 //	
217	D-MACA/37439/2026	ABHIJIT KUMAR KHANDELWAL VS RABI CHANDRA TARAI	VIVEKANANDA JENA VS	// 0 //	
218	D-MACA/37529/2026	ASLAM MOHAMMAD VS SANTOSH KUMAR NAIK	SUSANT KUMAR MOHANTY VS	// 0 //	
219	D-MACA/37562/2026	SUBARNA MAHARANA VS AMAN DIP SINGH	BISWAJIT MOHANTY VS	// 0 //	
220	D-MACA/37595/2026	THE LEGAL MANAGER (CLAIMS), M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS GOKHA NAIK	THE LEGAL MANAGER (CLAIMS), M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS	// 0 //	
221	D-MACA/37598/2026	ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR VS SATYANARAYAN MIRDHA	GIRIJA PRASAD DUTTA VS	// 0 //	
222	D-MACA/37604/2026	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., KOLKATA VS MANASA MAREI	THE MANAGER, NATIONAL INSURANCE CO. LTD., COIMBATORE VS	// 0 //	
223	D-MACA/37607/2026	ORIENTAL INSURANCE COMPANY LTD., KORAPUT VS KISHORI KANDA @ KONDAGORI	GIRIJA PRASAD DUTTA VS	// 0 //	
224	D-MACA/37617/2026	D.M., CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., GUJARAT VS PURUSOTTAM MAJHI	THE MANAGER, NATIONAL INSURANCE CO. LTD., COIMBATORE VS	// 0 //	
225	D-MACA/37620/2026	THE MANAGER, NATIONAL INSURANCE CO. LTD., COIMBATORE VS JARINDRA KANHAR	GIRIJA PRASAD DUTTA VS	// 0 //	
226	D-MACA/37622/2026	LEGAL MANAGER, M/S. TATA AIG GENERAL INSURANCE CO. LTD., Bhubaneswar VS SUBHA SMITA BEHERA	LEGAL MANAGER, M/S. TATA AIG GENERAL INSURANCE CO. LTD., Bhubaneswar VS	// 0 //	
227	D-MACA/37683/2026	THE MANAGER, THE ORIENTAL INSURANCE COMPANY LTD., Bhubaneswar	SANTOSH KUMAR MOHANTY	//	

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		VS	VS	0	
		NARAHARI SAHU		//	
228	D-MACA/37689/2026	SR. D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		SALMA MARNDI		//	
229	D-MACA/37690/2026	THE OFFICER-IN-CHARGE, MAHINDRA INSURANCE BROKERS LTD.	PRANESH KUMAR	//	
		VS	VS	0	
		SABI NAIK		//	
230	D-MACA/37693/2026	LIBERTY GENERAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//	
		VS	VS	0	
		KUMARI BEHERA		//	
231	D-MATA/37600/2026	MONALISHA DASH	AMITAV TRIPATHY	//	
		VS	VS	0	
		CHINMAYA PANDA		//	
232	D-MSA/37641/2026	GRAND BAZAAR DEVELOPERS LLP	SOUMYA MISHRA	//	
		VS	VS	0	
		SIDHESWAR BEHERA		//	
233	D-MSA/37644/2026	GRAND BAZAAR DEVELOPERS LLP	SOUMYA MISHRA	//	
		VS	VS	0	
		ITISHREE SARANGI		//	
234	D-MSA/37718/2026	M/S. Z ESTATES PRIVATE LIMITED, BBSR	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		RANJITA PANIGRAHI		//	
235	D-MSA/37728/2026	M/S. APEX MULTIPLEX PVT.LTD., BBSR	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		ORISSA REAL ESTATE REGULATORY AUTHORITY, BBSR		//	
236	D-RPFAM/37642/2026	SANGRAM DAS	RABINDRA KUMAR PATTANAIK	//	AOD20240000968C202600022
		VS	VS	0	
		SASWAT PRATIK DAS		//	
237	D-RSA/37510/2026	PURNA CHANDRA BEHERA	SUDARSAN BEHERA	//	
		VS	VS	0	
		SABITARANI NAYAK		//	
238	D-RSA/37511/2026	M/S. EXCEL INFRA PROJECT PRIVATE LIMITED, ROURKELA	PRASANTA KUMAR JENA	//	
		VS	VS	0	

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239	D-RSA/37664/2026	MATHIAS KHADIA HARIPRIYA PATTNAIK VS KARUNAKAR PATTNAIK	ALOK KUMAR MOHAPATRA VS	// // 0 //	
240	D-RSA/37721/2026	RASIDA BIBI VS SK. MUKTAR AHEMMAD	PRASANTA KUMAR SATAPATHY VS	// 0 //	
241	D-RVWPET/37500/2026	PREM KUMAR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
242	D-RVWPET/37504/2026	NAGENDRANATH SWAIN VS STATE OF ODISHA	ADV. VS	// 0 //	
243	D-RVWPET/37724/2026	RAJKISHORE BEHERA VS HAREKRUSHNA BEHERA	ADV. VS	// 0 //	
244	D-WA/37560/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BANO VS MAMATA SUKLA	RASID DAS ACHARY VS	// 0 //	
245	D-WA/37596/2026	BAIDHARA SETHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
246	D-WA/37640/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS JYOTIRMAYEE JENA	MASS EDUCATION DEPT VS	// 0 //	LOD20240000194C202600287
247	D-WA/37650/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS AVIMANYU PANI	MASS EDUCATION DEPT VS	// 0 //	LOD20240000194C202600288
248	D-WA/37663/2026	COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT VS SASMITA SENAPATI	MASS EDUCATION DEPT VS	// 0 //	LOD20240000172C202600271
249	D-WA/37709/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS EKADASI BEHERA	MASS EDUCATION DEPT VS	// 0 //	LOD20240000200C202600274

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250	D-WA/37710/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS NIRAKAR PANDA	MASS EDUCATION DEPT VS VS	// 0 //	LOD20240000200C202600275
251	D-WA/37711/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS SWARNALATA BEHERA	MASS EDUCATION DEPT VS VS	// 0 //	LOD20240000194C202600290
252	D-WA/37712/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS JHINILATA SETHI	MASS EDUCATION DEPT VS VS	// 0 //	LOD20240000194C202600289
253	D-WA/37714/2026	COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT VS FAKIR MAHANANDA	MASS EDUCATION DEPT VS VS	// 0 //	LOD20240000172C202600272
254	D-WA/37715/2026	COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT VS SHANKAR SETHI	MASS EDUCATION DEPT VS VS	// 0 //	LOD20240000172C202600273
255	D-WP(C)/37425/2026 WP(C)/25797/2026	SAROJ NATH SHARMA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS VS	// 0 //	
256	D-WP(C)/37426/2026 WP(C)/25805/2026	MAHESWAR DALAI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS VS	// 0 //	
257	D-WP(C)/37427/2026	B.BRAHMA ACHARY VS UNION OF INDIA	NIHAL RATH VS VS	// 0 //	
258	D-WP(C)/37429/2026	RAJESH KUMAR KHATUA VS STATE OF ODISHA	ABHISEK MOHANTY VS VS	// 0 //	
259	D-WP(C)/37430/2026	RAJESH KUMAR KHATUA VS STATE OF ODISHA	ABHISEK MOHANTY VS VS	// 0 //	
260	D-WP(C)/37431/2026	KORAMANI PRADHAN VS UNION OF INDIA	NIHAL RATH VS VS	// 0 //	
261	D-WP(C)/37432/2026	M/S.S.R.STEEL AND METALS, BHUBANESWAR	DEEPALI MAHAPATRA	//	

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		VS	VS	0	
		EAST COAST RAILWAY, BHUBANESWAR		//	
262	D-WP(C)/37434/2026	DAMBURUDHAR BEHERA	NIHAL RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
263	D-WP(C)/37437/2026	KUMUDINI SWAIN	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/37440/2026	ANSHUMAN RAY		//	
	WP(C)/25796/2026	VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/37441/2026	TANUJA KUMARI SAHU	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/37449/2026	DILLIP KUMAR GHOSH	SUKANTA KUMAR MISHRA	//	
	WP(C)/25828/2026	VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/37452/2026	SURENDRA NATH BEHERA	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/37456/2026	RAJENDRA KUMAR BARIK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/37457/2026	JAGMOHAN SINGH	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
		UNION OF INDIA		//	
270	D-WP(C)/37459/2026	PUERNENDU KUMAR BISWAL	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		UCO BANK, KUANPALBRANCH, CUTTACK		//	
271	D-WP(C)/37460/2026	KANHA BISWAL	SAROJ RANJAN SUBUDHI	//	
		VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL		//	
272	D-WP(C)/37478/2026	PRADYUMNA KUMAR BARIK	SUBASH CH PANI	//	
		VS	VS	0	

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273	D-WP(C)/37479/2026	STATE OF ODISHA MD.ASFAR ALAM VS	ARUN KUMAR MISHRA VS	// // 0	
274	D-WP(C)/37486/2026	STATE OF ODISHA M/S SREERAM BUILDERS, JAJPUR VS	SANJAY KUMAR PATRA VS	// // 0	
275	D-WP(C)/37488/2026	STATE OF ODISHA HAREKRUSHNA SAHOO VS	SOURAV DAS VS	// // 0	
276	D-WP(C)/37489/2026	STATE OF ODISHA PRABHABATI ROUT @ PRABHABATI BEHERA VS	ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600095
277	D-WP(C)/37490/2026	BISWARANJAN BARAL DOLAMANI CHOUDHURY VS	MANOJ KUMAR PANDA VS	// // 0	AOR20220001626C202600005
278	D-WP(C)/37493/2026	STATE OF ODISHA HAREKRUSHNA SAHOO VS	SOURAV DAS VS	// // 0	
279	D-WP(C)/37496/2026	STATE OF ODISHA HAREKRUSHNA SAHOO VS	SOURAV DAS VS	// // 0	
280	D-WP(C)/37506/2026	STATE OF ODISHA SHYAM SUNDAR DALAI VS	MADAN MOHAN SWAIN VS	// // 0	
281	D-WP(C)/37507/2026	STATE OF ODISHA M/S.INSTITUTE OF PHARMACY AND TECHNOLOGY, KUTISHAKKI VS	MUTISHAKKI KUMAR MISHRA VS	// // 0	
282	D-WP(C)/37508/2026	THE APPELLATE AUTHORITY UNDER THE P.G.ACT,1972 CUM JOINT LABOUR COMMISSIONER, BHUBANESWAR LAXMIPRIYA NAIK VS	BIKRAM CHANDRA GHADAI VS	// // 0	
283	D-WP(C)/37509/2026	STATE OF ODISHA SANJIBANI PATEL VS UNION OF INDIA	SUBHADUTTA ROUTRAY VS	// // 0 //	

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284	D-WP(C)/37512/2026 WP(C)/25809/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
285	D-WP(C)/37513/2026	SINGA DANDAPNI PATRA @ PATRO VS MALADI VENKET KRISHNA	DEEPAK KUMAR RAJ VS	// 0 //	
286	D-WP(C)/37514/2026 WP(C)/25782/2026	ARTTATRANA MOHAPATRA @ ARTTATRENA VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	
287	D-WP(C)/37515/2026	M/S.TZIPL-PALLAVI(JV), ANDHRA PRADESH VS RITES LTD.,NEW DELHI	SIDHANT DWIBEDI VS	// 0 //	
288	D-WP(C)/37516/2026 WP(C)/25814/2026	AJAY KUMAR AGARWALLA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //	
289	D-WP(C)/37517/2026	SAROJINI DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
290	D-WP(C)/37518/2026	RANGALATA SAHOO @ RANGAMANI DEI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
291	D-WP(C)/37519/2026	RUSHI KUMAR BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
292	D-WP(C)/37520/2026	SATOSH KUMAR JENA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	// 0 //	
293	D-WP(C)/37521/2026	AMITA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
294	D-WP(C)/37522/2026 WP(C)/25808/2026	AVEER SINGH VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //	
295	D-WP(C)/37530/2026	ODISHA PROSECUTION SERVICE ASSOCIATION, BHUBANESWAR	UBENDRA SAMANTARAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/37531/2026	BIREN KUMAR PATI	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/37537/2026	ANADI CHARAN NATH	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/37538/2026	PARSURAM PANDA	NIRMAL RANJAN ROUTRAY	//	AOD20240000714C202600022
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/37540/2026	KALPANA BANCHOO	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/37544/2026	CHITRASEN MAJHI	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/37545/2026	UPENDRA NAYAK	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/37546/2026	PRAVAKAR SAHOO	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/37547/2026	DEBENDRA KHILAR	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/37548/2026	JAGAT JIBAN MAJHI	TANMAY MISHRA	//	
		VS	VS	0	
		THE VICE CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR			
305	D-WP(C)/37549/2026	S.K. MINERAL HANDLING PVT. LTD., KHURDA	TANMAY MISHRA	//	
	WP(C)/25781/2026	VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/37550/2026	M/S HOOCHA, BHUBANESWAR	ADARSH MOHAPATRA	//	
		VS	VS	0	

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307	D-WP(C)/37551/2026	BHUBANESWAR MUNICIPAL CORPORATION, SAROJ KUMAR ROUT VS STATE OF ODISHA	BHUBANESWAR BANSIDHAR SATAPATHY VS BANSIDHAR SATAPATHY	// // 0 //	
308	D-WP(C)/37552/2026	SADASIVA JENA VS STATE OF ODISHA	BANSIDHAR SATAPATHY VS BANSIDHAR SATAPATHY	// 0 //	
309	D-WP(C)/37554/2026	DIPTIMAYEE DESHWARI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS SHIBANI SAMARPITA OJHA	// 0 //	
310	D-WP(C)/37555/2026	AJIT KUMAR MALLICK VS STATE OF ODISHA	BANSIDHAR SATAPATHY VS BANSIDHAR SATAPATHY	// 0 //	
311	D-WP(C)/37558/2026	GAUTAMI DEVI VS STATE OF ODISHA	SHIBANI SAMAPITA OJHA VS SHIBANI SAMAPITA OJHA	// 0 //	
312	D-WP(C)/37561/2026	SANTOSH KUMAR PANIGRAHI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS SHIBANI SAMARPITA OJHA	// 0 //	
313	D-WP(C)/37563/2026	SUSANTA KUMAR SABAT VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS SHIBANI SAMARPITA OJHA	// 0 //	
314	D-WP(C)/37564/2026	DR. SANTOSH KUMAR PANDA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS ANAND CHANDRA SWAIN	// 0 //	AOD20240000548C202600012
315	D-WP(C)/37565/2026	SULOCHANA BASTIA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS ANAND CHANDRA SWAIN	// 0 //	AOD20240000548C202600013
316	D-WP(C)/37566/2026	SURYAKANTA MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS ASISH KUMAR RAY	// 0 //	AOD20230000467C202600045
317	D-WP(C)/37567/2026	MAHENDRA PARAMANIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS SUSANTA KUMAR BARAL	// 0 //	AOR20220001297C202600190

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318	D-WP(C)/37568/2026	RAJENDRA SETHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600191
319	D-WP(C)/37569/2026	SADHABA MUNDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600208
320	D-WP(C)/37570/2026	JHUNILATA LENKA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
321	D-WP(C)/37571/2026	RAJESH KUMAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600209
322	D-WP(C)/37572/2026	MANORANJAN BISWAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
323	D-WP(C)/37573/2026	HEMANTA KUMAR ROUTRAY VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //	
324	D-WP(C)/37574/2026	SUMITRA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600210
325	D-WP(C)/37575/2026	PRANATI PATTANAIAK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
326	D-WP(C)/37576/2026	GURUBUX SINGH AHULWALIA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
327	D-WP(C)/37577/2026	SRIHARI CHARAN DAS VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
328	D-WP(C)/37579/2026	MANOJ KUMAR SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
329	D-WP(C)/37580/2026	BHASKAR CHANDRA MAJHI	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/37581/2026	RUKMANI MEHETA @ RUPAM BAGH	SUSANTA KUMAR PRADHAN	//	
		VS	VS	0	
		SUATI GOUDA		//	
331	D-WP(C)/37582/2026	DR.PRIYANKA RAY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/37583/2026	ABINASH MOHANTY	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/37584/2026	PURUSOTOM HANS	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/37585/2026	PRANATI NIBEDITA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/37586/2026	SUSHIL KUMAR NAYAK	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/37587/2026	PRASHANTA KUMAR SIAL @ PRASANT KUMAR SIA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/37588/2026	MAHESWAR MAHATO	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/37589/2026	NAMITA SETHI	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/37590/2026	ANAND CHANDRA RAY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/37592/2026	ARUNA MAHANTA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	

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341	D-WP(C)/37594/2026	STATE OF ODISHA SWARUP KUMAR KAR VS	DEBASISH SAMAL VS	// // 0	
342	D-WP(C)/37599/2026	STATE OF ODISHA K.RATNAKAR RAO VS	DIPTI RANJAN BHOKTA VS	// // 0	
343	D-WP(C)/37601/2026	STATE OF ODISHA BIJAYA KUMAR MALLIK VS	SRIKANTA KU. NATH VS	// // 0	
344	D-WP(C)/37603/2026	STATE OF ODISHA GOURINATH MOHAPATRA VS	AJAYA KUMAR NANDA VS	// // 0	
345	D-WP(C)/37605/2026	STATE OF ODISHA PARAKSHITA MAHANANDA VS	SRIKANTA KU. NATH VS	// // 0	
346	D-WP(C)/37610/2026	STATE OF ODISHA OM CONSTRUCTION, RAYAGADA VS	AJAYA KUMAR NANDA VS	// // 0	
347	D-WP(C)/37623/2026	STATE OF ODISHA RASMITA TRADERS, BHUBANESWAR VS	SARADA DASH VS	// // 0	
348	D-WP(C)/37624/2026	BRANCH MANAGER, INDIAN BANK, BHUBANESWAR OLD STATION SQUARE BRANCH, BHUBANESWAR SUKDEV MUNDA VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600211
349	D-WP(C)/37625/2026	STATE OF ODISHA KHAGESWAR PATRA VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600212
350	D-WP(C)/37627/2026	STATE OF ODISHA PRAMODINI NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600113
351	D-WP(C)/37628/2026	STATE OF ODISHA CHITRASEN KHANDAPAN VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600213
		STATE OF ODISHA		//	

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352	D-WP(C)/37629/2026	KSHIRODA MOHARAJ VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600114
353	D-WP(C)/37630/2026	AJAYA KUMAR PATTNAIK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
354	D-WP(C)/37631/2026	DR. TAMASA DHALL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600115
355	D-WP(C)/37632/2026	PRATAP SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
356	D-WP(C)/37633/2026	BENUDHAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600116
357	D-WP(C)/37635/2026	PADMANAVA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600117
358	D-WP(C)/37636/2026	INDUMATI RANA VS STATE OF ODISHA	DURGA PRASHADA SWAIN VS	// 0 //	
359	D-WP(C)/37637/2026	PRASANTA MOHANTY VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	// 0 //	
360	D-WP(C)/37639/2026	MANAGING COMMITTEE OF BANKA SERVICE COOPERATIVE SOCIETY LTD., GANJAM VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR-1	PRADIP KUMAR Sahoo VS	// 0 //	
361	D-WP(C)/37645/2026	RASANANDA SAHOO VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
362	D-WP(C)/37646/2026	DHIRENDRA NATH DASH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
363	D-WP(C)/37647/2026	PRAFULA KUMAR PATASAHANI	BAIDHAR SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		//	
364	D-WP(C)/37648/2026	M/S. MAA TARA TARINI STEELS, GANJAM	TUNA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/37649/2026	SUNITA SAHOO	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/37651/2026	JOGI@JOGENDRA SAHOO	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/37653/2026	SASMITA SATAPATHY	TIGMANSHU PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/37654/2026	SHAIKH KHALID HUSSAIN	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/37655/2026	DR.SOUMENDRA PRIYADARSHI PRADHAN	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/37656/2026	DR. BIJAYA BHUSAN ACHARYA	PRAVATA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/37657/2026	ASHISA KUMAR MAHARANA	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/37659/2026	BEDA PRAKASH PARIDA	PRAKASH CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/37660/2026	BABAJI CHARAN SAHOO	CHITTA RANJAN NANDA	//	
		VS	VS	0	
		M/S. SHIBANI ESTATES AND PROMOTERS PVT. LTD., BHUBANESWAR		//	
374	D-WP(C)/37661/2026	ALOK SHARMA	SUVASHISH PATTANAIK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/37662/2026	STATE OF ODISHA DURGA PRASAD DAS VS	SARASWATI SENAPATI VS	// // 0	
376	D-WP(C)/37665/2026	STATE OF ODISHA JYOTSNA MAYEE MAJHI VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
377	D-WP(C)/37666/2026	STATE OF ODISHA PRAMOD KUMAR AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0	
378	D-WP(C)/37667/2026	STATE OF ODISHA ANANTA BIJAY MAHAKUD VS	ABINASH ROUTRAY VS	// // 0	
379	D-WP(C)/37668/2026	STATE OF ODISHA DIBYALLOCHAN DANSENA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
380	D-WP(C)/37669/2026	UNION OF INDIA PRITI MANJARI MALLIK VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
381	D-WP(C)/37670/2026	STATE OF ODISHA NATIONAL INSTITUTE OF MEDICAL AND PARAMEDICAL SCIENCES, KANDHAMAL VS	LAXMIKANTA MOHANTY VS	// // 0	
382	D-WP(C)/37671/2026	STATE OF ODISHA NAMITA BISWAL VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
383	D-WP(C)/37672/2026	STATE OF ODISHA PUSPANJALI NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
384	D-WP(C)/37673/2026	UNION OF INDIA SANDHYARANI NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
385	D-WP(C)/37674/2026	UNION OF INDIA PUBLIC SCHOOL OF NURSING, KANDHAMAL VS	LAXMIKANTA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/37676/2026	CHANDANA PATRA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
387	D-WP(C)/37677/2026	KABERI NATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
388	D-WP(C)/37678/2026	SHRI JAGANNATH INSTITUTE OF MEDICAL SCIENCE VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
389	D-WP(C)/37679/2026	JYOTSNARANI SETHI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
390	D-WP(C)/37680/2026	PRATIMA MAHALIK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //	
391	D-WP(C)/37682/2026	SIDHARTH KAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
392	D-WP(C)/37684/2026	MANJULATA NAYAK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //	
393	D-WP(C)/37685/2026	LILIRANI BEHERA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
394	D-WP(C)/37686/2026	SOUMYA RANJAN JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
395	D-WP(C)/37687/2026	JAGANNATH MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
396	D-WP(C)/37688/2026	DR.N.R.SATAKOPA TATACHARIAR VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //	
397	D-WP(C)/37691/2026	ATUA KHADIA	PABITRA KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/37692/2026	ORISSA STEVEDORES LTD., CUTTACK	JAYDEEP PAL	//	
		VS	VS	0	
		NATIONAL ALUMINIUM COMPANY LTD.(NALCO), BHUBANESWAR		//	
399	D-WP(C)/37694/2026	APURBA BAGARTTI	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE REGISTERING OFFICER CUM SUB REGISTRAR, SAMBALPUR		//	
400	D-WP(C)/37695/2026	BISWAJIT MAHARANA	ANAND CHANDRA SWAIN	//	AOD20240000548C202600014
		VS	VS	0	
		KHADI AND VILLAGE INDUSTRIES COMMISSION		//	
401	D-WP(C)/37696/2026	DR. DEBASMITA PAUL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/37697/2026	TULASI DIP	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE REGISTERING OFFICER CUM SUB REGISTRAR, SAMBALPUR		//	
403	D-WP(C)/37698/2026	RAMESH CHANDRA NAYAK	DILIP KUMAR SAHU	//	AOR20220001727C202600083
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/37699/2026	RINA GHADEI	SATYABRATA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/37700/2026	MANAS RANJAN PATRO	ANJAN KUMAR BISWAL	//	AOR20220001328C202600115
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/37701/2026	SAIENDRA NARAYAN PRADHAN	DHANESWAR BEHERA	//	AOD20240000276C202600047
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/37702/2026	DR.NARENDRA KUMAR DEVANGON	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/37703/2026	MANORANJAN MAJHI	MONOMOY BASU	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/37704/2026	STATE OF ODISHA TULU ROUT VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202600210
410	D-WP(C)/37705/2026	STATE OF ODISHA NILAMADHAB BEHERA VS	SAPAN KUMAR LENKA VS	// // 0	
411	D-WP(C)/37707/2026	STATE OF ODISHA JEMA DALAI VS	GAYNENDRA KUMAR PARIDA VS	// // 0	
412	D-WP(C)/37708/2026	STATE OF ODISHA PRAVAKAR PRADHAN VS	SUDHIR KUMAR MALLICK VS	// // 0	
413	D-WP(C)/37713/2026	STATE OF ODISHA DR.SNEHALATA MISHRA VS	AUROBINDA SAHOO VS	// // 0	
414	D-WP(C)/37717/2026	STATE OF ODISHA THE CHAIRMAN, STEEL AUTHORITY OF INDIA, NEW DELHI VS	DEEPAK PRASAD PANDA VS	// // 0	
415	D-WP(C)/37719/2026	SASMITA SAHOO PANCHANANA SAHU VS	AUROBINDA SAHOO VS	// // 0	
416	D-WP(C)/37723/2026	STATE OF ODISHA SALMAN KHAN VS	DEEPAK KUMAR PANI VS	// // 0	
417	D-WP(C)/37725/2026	CHIEF EXECUTIVE OFFICER, ODISHA BOARD OF WAKF, CUTTACK PRADEEP KUMAR DASH VS	SAIBRATA RATH VS	// // 0	
418	D-WP(C)/37726/2026	STATE OF ODISHA LUXURIO ASSETS PVT. LTD., BHUBANESWAR VS	JAYDEEP PAL VS	// // 0	
419	D-WP(C)/37727/2026	STATE OF ODISHA M/S. L.N.CONSTRUCTION, RAYAGADA VS	SOUMYA JYOTI BISWAL VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/37729/2026	KUMUDA CHANDRA SATAPATHY VS STATE OF ODISHA	RAJJEET ROY VS	// () //	
421	D-WP(C)/37730/2026	MANORAMA DEBTA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// () //	
422	D-ABLAPL/24365/2026	GURDEEP SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /581 /2025 () //	AOR20220000246C202600039
423	D-ABLAPL/24371/2026	SWAGAT KUMAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /105 /2020 () //	
424	D-ABLAPL/24373/2026	ABINASH CHHOTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOVALLY UPD BHUBANESWAR /310 /2026 () //	AOR20220001736C202600194
425	D-ABLAPL/24375/2026	RABINDRA NATH SETHY VS STATE OF ODISHA	SASWATA PATNAIK VS	PAHALA /186 /2025 () //	AOD20240001090C202600035
426	D-ABLAPL/24377/2026	GANESH GHADEI VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BAIDYANATHPUR /432 /2025 () //	AOR20220001207C202600061
427	D-ABLAPL/24381/2026	KRUPASINDHU HATI VS STATE OF ODISHA	SIDHESWAR RATH VS	DASPALLA /175 /2026 () //	
428	D-ABLAPL/24390/2026	SUNIL KUMAR BISOI @ LINKAN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BHANJANAGAR /439 /2026 () //	
429	D-ABLAPL/24392/2026	TAKARA@INJAMUL HAQ @SK.IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BADAMPAHAD /101 /2025 () //	AOD20240000545C202600049
430	D-ABLAPL/24393/2026	TAKARA@INJAMUL HAQ@SK.IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BADAMPAHAD /26 /2022 () //	AOD20240000545C202600050
431	D-ABLAPL/24394/2026	TAKARA@INJAMULHAQ@SK.IJADUL HAQUE	SAPAN KUMAR PAL	BADAMPAHAD /27 /2022	AOD20240000545C202600051

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/24398/2026	KANHA SWAIN	JYOTIRMAYA SAHOO	BANAPUR P.S. /310 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/24400/2026	BINAYA BEHERA	PRIYA RANJAN SINGH	DHENKANAL SADAR /678 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/24402/2026	SIPU @ RATAN KUMAR DAS	PRAVASH CHANDRA JENA	RAIBANIA /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/24407/2026	SIDHANTA NAIK @ BABENA	ARIJEET MISHRA	BADAMBADI /346 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/24409/2026	ARABINDA BARAL @ RINKU	ARIJEET MISHRA	PATTAMUNDAI RURAL PS /432 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/24411/2026	MANOJ PRADHAN @ MANOJ KUMAR PADHAN	IPSIT AUROBINDO ACHARYA	SOHELLA /174 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/24416/2026	BAPINI SWAIN	JYOTIRMAYA SAHOO	BANAPUR P.S. /310 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/24422/2026	JAGAN DALAI @ DALEI @ LAXMIDHAR DALAI	BIKASH CHANDRA PARIJA	JAJPUR SADAR /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/24423/2026	SIPU @ RATAN KUMAR DAS	PRAVASH CHANDRA JENA	RAIBANIA /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/24424/2026	DURGA PRASANA SAHOO	OM SWARUP	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/24429/2026	SANTOSH ROUT	ARIJEET MISHRA	BANKI /401 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/24432/2026	STATE OF ODISHA BIKASH CHANDRA HALDAR @ BIKASH CH. HALDAR VS	MANGU NANDY VS	// KALIMELA /161 /2026 ()	
444	D-ABLAPL/24435/2026	STATE OF ODISHA BINOD NAYAK @ ROHAN NAYAK VS	SAKTI PRASAD DAS VS	// INFOVALLY UPD BHUBANESWAR /322 /2026 ()	
445	D-ABLAPL/24439/2026	STATE OF ODISHA MANAS @ MANAS RANJAN NAYAK VS	KRUSHNA CHANDRA DASH VS	// DHARMASALA /317 /2026 ()	
446	D-ABLAPL/24441/2026	STATE OF ODISHA DEBASHISH PATTANAIK VS	SANJIT MISHRA VS	// KANAS /80 /2022 ()	
447	D-ABLAPL/24443/2026	STATE OF ODISHA BATAKRUSHNA BHOI VS	SANJIT MISHRA VS	// SINGHADWAR PS /190 /2026 ()	
448	D-ABLAPL/24444/2026	STATE OF ODISHA RITA@RITASHREE DAS VS	DEBASIS SAHOO VS	// MARINE PS AT JAMBO /115 /2026 ()	AOR20220003390C202600044
449	D-ABLAPL/24448/2026	STATE OF ODISHA RAJESH BEHERA VS	BISWARANJAN DALAI VS	// SALIPUR /373 /2026 ()	AOR20220003722C202600146
450	D-ABLAPL/24454/2026	STATE OF ODISHA MANTU @ SUNENDU SAMAL VS	SUSANTA KUMAR BARAL VS	// DERABIS /199 /2026 ()	AOR20220001297C202600192
451	D-ABLAPL/24458/2026	STATE OF ODISHA MIR CHANDBABU VS	RAJENDRA NARAYAN ROUT VS	// ALAKUNDA /108 /2025 ()	AOR20220001558C202600155
452	D-ABLAPL/24459/2026	STATE OF ODISHA JAGA @ JAGANNATH MALIK VS	JAYANTA KUMAR MAJHI VS	// GOPALPUR /122 /2026 ()	
453	D-ABLAPL/24461/2026	STATE OF ODISHA SHUBANKAR PATI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BERHAMPUR /88 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/24464/2026	PRATIMA DASH VS STATE OF ODISHA	LAXMAN PRADHAN VS STATE OF ODISHA	ABHAYACHANDPUR /192 /2026 () //	
455	D-ABLAPL/24467/2026	SUSANTA KUMAR SWAIN @ SUSANTA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	KHANDAPARA /194 /2026 () //	
456	D-ABLAPL/24471/2026	PRIYADARSHINI RANI ELIZABETH PAIKRAY @ PRIYADARSHINI RANI ELIZABETH VS STATE OF ODISHA (E.O.W.)	PRIYADARSHINI RANI ELIZABETH VS STATE OF ODISHA (E.O.W.)	EOW,BHUBANESWAR /11 /2026 () //	
457	D-ABLAPL/24480/2026	CHUDAMANI BEHERA @ SUKESH BEHERA VS STATE OF ODISHA	SADHAN MOHANTY VS STATE OF ODISHA	LANJIGARH /77 /2026 () //	
458	D-ABLAPL/24482/2026	BRAHMANDI MALLICK VS STATE OF ODISHA	LAXMAN PRADHAN VS STATE OF ODISHA	KHAJURIPADA /48 /2023 () //	AOD20240000968C202600023
459	D-ABLAPL/24483/2026	SANJAY KUMAR SAMAL VS UNION OF INDIA (ED)	AMLAN MOHANTY VS UNION OF INDIA (ED)	/ /0 () //	
460	D-ABLAPL/24487/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	BARIPADA TOWN /524 /2023 () //	
461	D-ABLAPL/24490/2026	RUDRA MADHAB DAS MOHAPATRA VS STATE OF ODISHA	JAYDEEP PAL VS STATE OF ODISHA	KUMBHARAPARA /407 /2026 () //	
462	D-ABLAPL/24491/2026	SOMNATH BHORASAGAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	PATNAGARH /159 /2026 () //	
463	D-ABLAPL/24492/2026	JITENDRA KUMAR ROUT VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS STATE OF ODISHA	SATYABADI /431 /2025 () //	AOR20220000014C202600036
464	D-ABLAPL/24498/2026	SIDHARTHA RAUTARAY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS STATE OF ODISHA	KANAS /70 /2023 () //	AOR20220000014C202600037
465	D-ABLAPL/24501/2026	S.SANTOSH KUMAR PRADHAN	JITENDRA SAMANTARAY	GOSANINUAGAM /242 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/24503/2026	PRAKASH KUMAR BEHERA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/24504/2026	MIR MAKSUD	BINOD KUMAR BHOI	BALIKUDA /206 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/24507/2026	SHASHMITA DUTTA	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/24512/2026	AJAYA BARAL	LAXMINARAYAN RAYATSINGH	KOREI /278 /2026	AOD20240000645C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/24513/2026	SUKRU MAJHI	KABIRAJ PRADHAN	THUAMUL RAMPUR /91 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/24516/2026	DILIP KUMAR BISWAL	SANTOSH CHANDRA ATABUDHI	INDUSTRIAL ESTATE PS /232 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/24523/2026	MIR CHANDBABU	RAJENDRA NARAYAN ROUT	JAJPUR TOWN /379 /2025	AOR20220001558C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/24524/2026	SUJAT KUMAR SAHOO	HAREKRUSHNA DASH	/ /	AOD20240000001C202600073
		VS	VS	()	
		State Of Odisha		//	

ORISSA HIGH COURT

MISC CASES FILED on :12/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/126/2022 WPCRL/126/2022	SARASWATI BEHERA MP	SISIR CHANDRA DASH	28/2026
2	D-CRP/45425/2025 CRP/52/2025	AFROJA BANO MP	SHAIK ABDUL NAYEEM	60/2026
3	D-CRP/45425/2025 CRP/52/2025	AFROJA BANO MP	SHAIK ABDUL NAYEEM	61/2026
4	D-CRP/45425/2025 CRP/52/2025	AFROJA BANO MP	SHAIK ABDUL NAYEEM	62/2026
5	D-CRLLP/24427/2026 CRLLP/ /	SUBAL KHATEI MP	KARUNAKAR GAYA	64/2026
6	D-CRLLP/24520/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A	65/2026
7	D-MSA/37718/2026 MSA/ /	M/S. Z ESTATES PRIVATE LIMITED, BBSR SATYA SMRUTI MOHANTY MP		69/2026
8	D-MSA/37728/2026 MSA/ /	M/S. APEX MULTIPLEX PVT.LTD., BBSR MP	SOURAV SUMAN BHUYAN	70/2026
9	D-CMAPL/49570/2025 CMAPL/ /	ANANTA KUMAR MOHARANA MP	SATYAJIT PATTANAIAK	198/2026
10	D-JCRLA/530/2026 JCRLA/10/2026	SANJIB DIGAL MP	SATYABRATA MOHANTY 1,SITIKANTA MISHRA,S.MOHARANA	214/2026
11	D-JCRLA/2312/2026 JCRLA/37/2026	BHIMASEN PADIAMI MP	ADV.	215/2026
12	D-CRLMP/19502/2026 CRLMP/948/2026	BIMADHAR PARIDA MP		249/2026
13	D-CRLMP/13511/2026 CRLMP/755/2026	BABAJI CHARAN ROUTRAY MP		250/2026
14	D-CRLMP/24473/2026 CRLMP/ /	BISWAJIT PATI MP	JAGAJIBAN PRADHAN	251/2026
15	D-CRLMP/24481/2026 CRLMP/ /	ISRAFIL SAHA MP	SURYA NARAYAN MOHANTY	252/2026
16	D-CRLMP/15110/2026 CRLMP/ /	KANHU CHARAN PRADHAN MP	MONIKA SAMAL	253/2026
17	D-RPFAM/45944/2025 RPFAM/348/2025	DILIP KUMAR SAHOO MP	CHITTA RANJAN SAHU	358/2026
18	D-RPFAM/25763/2025 RPFAM/203/2025	AROOP SINGH SAMANTARAY MP	S.S.RAO	359/2026
19	D-LAA/37428/2026 LAA/ /	JHINGTU ROUT @ GOUD MP	AKASH KUMAR PATTAJOSHI	391/2026
20	D-LAA/37428/2026 LAA/ /	JHINGTU ROUT @ GOUD MP	AKASH KUMAR PATTAJOSHI	392/2026
21	D-RVWPET/37724/2026 RVWPET/ /	RAJKISHORE BEHERA MP	ADV.	393/2026
22	D-LAA/37442/2026 LAA/ /	JHINGTU ROUT @ GOUD MP	AKASH KUMAR PATTAJOSHI	393/2026
23	D-LAA/37442/2026 LAA/ /	JHINGTU ROUT @ GOUD MP	AKASH KUMAR PATTAJOSHI	394/2026
24	D-LAA/37438/2026 LAA/ /	UDHABA PATEL @ MALI MP	AKASH KUMAR PATTAJOSHI	395/2026
25	D-LAA/37438/2026 LAA/ /	UDHABA PATEL @ MALI MP	AKASH KUMAR PATTAJOSHI	396/2026
26	D-LAA/37443/2026	TENO PATEL	AKASH KUMAR PATTAJOSHI	

	LAA/ /	MP		397/2026
27	D-LAA/37444/2026	UDHABA PATEL @ MALI	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		398/2026
28	D-LAA/37444/2026	UDHABA PATEL @ MALI	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		399/2026
29	D-LAA/37445/2026	NILAKANTHA HANS @ GOUD	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		400/2026
30	D-LAA/37445/2026	NILAKANTHA HANS @ GOUD	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		401/2026
31	D-LAA/37446/2026	CHANDRA SEKAHAR HANS	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		402/2026
32	D-LAA/37446/2026	CHANDRA SEKAHAR HANS	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		403/2026
33	D-LAA/37447/2026	BELMATI LAHAJAL	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		404/2026
34	D-LAA/37447/2026	BELMATI LAHAJAL	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		405/2026
35	D-LAA/37448/2026	AMRUTANJALI LAHAJAL	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		406/2026
36	D-LAA/37448/2026	AMRUTANJALI LAHAJAL	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		407/2026
37	D-LAA/37450/2026	SRIMATI DEI	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		408/2026
38	D-LAA/37450/2026	SRIMATI DEI	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		409/2026
39	D-LAA/37451/2026	MADAN HANS	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		410/2026
40	D-LAA/37451/2026	MADAN HANS	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		411/2026
41	D-LAA/37453/2026	DUTIKA GOUD	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		412/2026
42	D-LAA/37453/2026	DUTIKA GOUD	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		413/2026
43	D-LAA/37454/2026	NARAHARI BHATI	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		414/2026
44	D-LAA/37454/2026	NARAHARI BHATI	AKASH KUMAR PATAJOSHI	
	LAA/ /	MP		415/2026
45	D-MATA/35110/2026	BISWAJIT DAS	OM SWARUP	
	MATA/ /	MP		436/2026
46	D-CONTC/14881/2025	UMA SHANKAR MISHRA	JYOTI RANJAN KAR	
	CONTC/2110/2025	MP		539/2026
47	D-CONTC/17988/2025	BIJAY KUMAR NANDA	M/S KSHIROD KUMAR ROUT , S.K.ROUT, S.K.BHUYAN, S.K.JENA	
	CONTC/2795/2025	MP		540/2026
48	D-BLAPL/16088/2026	BIMAL ROUT	SANJIB KUMAR BHANJADEO	
	BLAPL/6188/2026	MP		592/2026
49	D-BLAPL/12254/2026	BIGHNESHWAR MOHAKUD	BINI MISHRA	
	BLAPL/4150/2026	MP		593/2026
50	D-BLAPL/15438/2026	SUNIL DAS	RASHMIKANTA MAHALIK,SEPHALI DASH,MAMATA SETHI,RITANJA	
	BLAPL/5477/2026	MP		594/2026
51	D-CRLREV/606/2004	NITYANANDA MALLIK	M/S.G.N.MOHAPATRA, PRABHAV BEHERA (AMICUS CURIAE)	
	CRLREV/606/2004	MP		895/2026
52	D-CRLREV/24370/2026	DRUPADI PRADHANI	JNYANANANDA PANDA	
	CRLREV/ /	MP		896/2026
53	D-CRLREV/24384/2026	AKASH KUMAR AGRAWAL	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		897/2026
54	D-CRLREV/24425/2026	ANITI KUMAR DASH	AMIYA KUMAR MOHANTY A	
	CRLREV/ /	MP		898/2026
55	D-CRLREV/19705/2026	ARJUN NAIK	KIRAN KUMAR PATEL	
	CRLREV/ /	MP		899/2026
56	D-CRLREV/19717/2026	KUNIBINAPANI LAKRA	SUNIT SANGRAM PATEL	
	CRLREV/ /	MP		900/2026
57	D-CRLREV/24456/2026	SABNUM ARA BEGUM	SAROJ KUMAR PADHI	
	CRLREV/ /	MP		901/2026

58	D-CRLREV/24470/2026 CRLREV/ /	MADHAB DIGAL MP	AMULYA RATNA PANDA	902/2026
59	D-CRLREV/24470/2026 CRLREV/ /	MADHAB DIGAL MP	AMULYA RATNA PANDA	903/2026
60	D-CRLREV/24474/2026 CRLREV/ /	RADHA KANTA PANDA MP	B.B.CHAMPATIRAY	904/2026
61	D-CRLREV/24475/2026 CRLREV/ /	RADHA KANTA PANDA MP	B.B.CHAMPATRAY	905/2026
62	D-CRLREV/24477/2026 CRLREV/ /	RADHA KANTA PANDA MP	B.B.CHAMPATIRAY	906/2026
63	D-CRLREV/24496/2026 CRLREV/ /	RAGHUNATH PINGUA @ LINGA MP	SURYAKANTA DWIBEDI	907/2026
64	D-CRLREV/24496/2026 CRLREV/ /	RAGHUNATH PINGUA @ LINGA MP	SURYAKANTA DWIBEDI	908/2026
65	D-CRLREV/24496/2026 CRLREV/ /	RAGHUNATH PINGUA @ LINGA MP	SURYAKANTA DWIBEDI	909/2026
66	D-CRLREV/24502/2026 CRLREV/ /	JYOTI RANJAN MISHRA MP	ANSHURAM MISHRA	910/2026
67	D-CRLREV/24508/2026 CRLREV/ /	SURATHA BADHEI MP	BISWABHUSAN DAS	911/2026
68	D-CRLREV/24508/2026 CRLREV/ /	SURATHA BADHEI MP	BISWABHUSAN DAS	912/2026
69	D-CRLREV/24511/2026 CRLREV/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY, SR.PANEL COUNSEL	913/2026
70	D-RSA/68/2020 RSA/68/2020	RABINARAYAN MISHRA MP	BHAKTAHARI MOHANTY	1172/2026
71	D-RSA/54218/2025 RSA/411/2026	RAMA SUNA @ SUNANI MP	JIBAN RANJAN DASH	1173/2026
72	D-RSA/54218/2025 RSA/411/2026	RAMA SUNA @ SUNANI MP	JIBAN RANJAN DASH	1174/2026
73	D-RSA/20555/2026 RSA/225/2026	MAHENDRA KUMAR MOHANTY MP	SOUMYA MISHRA	1175/2026
74	D-RSA/37510/2026 RSA/ /	PURNA CHANDRA BEHERA MP	SUDARSAN BEHERA	1176/2026
75	D-RSA/33549/2026 RSA/ /	NIRUPAMA SENAPATI MP	MANOJ KUMAR MOHANTY (2)	1177/2026
76	D-RSA/61/2019 RSA/61/2019	PURNA CH.SAHU MP	M/S.SANDIPANI MISHRA	1178/2026
77	D-RSA/6270/2026 RSA/320/2026	ANASUYA PANDA MP	SUSHANT KUMAR PRADHAN (3)	1179/2026
78	D-RSA/37664/2026 RSA/ /	HARIPRIYA PATTNAIK MP	ALOK KUMAR MOHAPATRA	1180/2026
79	D-RSA/37664/2026 RSA/ /	HARIPRIYA PATTNAIK MP	ALOK KUMAR MOHAPATRA	1181/2026
80	D-RSA/37721/2026 RSA/ /	RASIDA BIBI MP	PRASANTA KUMAR SATAPATHY	1182/2026
81	D-RSA/37721/2026 RSA/ /	RASIDA BIBI MP	PRASANTA KUMAR SATAPATHY	1183/2026
82	D-RSA/37721/2026 RSA/ /	RASIDA BIBI MP	PRASANTA KUMAR SATAPATHY	1184/2026
83	D-FAO/15783/2026 FAO/471/2026	THE DIVISIONAL MANAGER, M/S. NEW INDIAN INSURANCE CO. LTD., BSR MP	PRAMOD KUMAR GUPTA	1215/2026
84	D-FAO/14981/2026 FAO/212/2026	DIVISIONAL MANAGER,M/S.UNITED INDIAN INSURANCE CO. LTD., BSR MP	PRANAB KUMAR MOHANTY	1216/2026
85	D-CMP/37433/2026 CMP/ /	GOUTAM BARIK MP	AMIT KUMAR SAA	1487/2026
86	D-ABLAPL/21761/2026 ABLAPL/8797/2026	AKASH BEHERA MP		1487/2026
87	D-CMP/33461/2026 CMP/1246/2026	GANGOTRI DEVI MP	BHASKAR CHANDRA PANDA	1488/2026
88	D-ABLAPL/21619/2026 ABLAPL/8615/2026	IRFAN BEG MP		1488/2026
89	D-ABLAPL/24155/2026	MANOJ GOCHHAYAT	SEJAL NAYAK	

	ABLA/PL/ /	MP		1489/2026
90	D-CMP/35156/2025	SK.TAHESIM	AJAYA KUMAR PRADHAN	
	CMP/1397/2025	MP		1489/2026
91	D-ABLA/PL/18264/2026	INFORMANTS FATHER IN LAW		
	ABLA/PL/7893/2026	MP		1490/2026
92	D-CMP/37455/2026	RAMAKANTA @ CHITU SAHOO	GAJENDRA NATH ROUT	
	CMP/ /	MP		1490/2026
93	D-CMP/37559/2026	RUDRA PADA DIT @ JIT	AMBIKA PRASHAD DIT	
	CMP/ /	MP		1491/2026
94	D-ABLA/PL/16172/2026	NAGBHUSAN PATTNAIK @ CHANDAN @ NAGBHUSAN PATTNAYAK		
	ABLA/PL/6298/2026	MP		1491/2026
95	D-CMP/37535/2026	SESHADEV PANIGRAHI	SRINIVAS MOHANTY	
	CMP/ /	MP		1492/2026
96	D-ABLA/PL/56/2026	MIR CHANDBABU	RAJENDRA NARAYAN ROUT	
	ABLA/PL/85/2026	MP		1492/2026
97	D-CMP/37591/2026	MADAN MOHAN PRADHAN	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1493/2026
98	D-ABLA/PL/12339/2026	UPENDRA NATH JENA	RANJAN KUMAR ROUT	
	ABLA/PL/4985/2026	MP		1493/2026
99	D-CMP/37593/2026	SHYAMGHAN BARIK	RAMAKRISHNA NAIK	
	CMP/ /	MP		1494/2026
100	D-ABLA/PL/14100/2026	BIDYADHAR BARIK	M/S ABHISIDDHANTA SAHOO	
	ABLA/PL/5735/2026	MP		1494/2026
101	D-CMP/37675/2026	TUNA GOUD	SISIR KUMAR PUROHIT	
	CMP/ /	MP		1495/2026
102	D-CMP/37706/2026	ATAL BIHARI MOHAPATRA	AMIT PRASAD BOSE	
	CMP/ /	MP		1496/2026
103	D-CMP/37722/2026	MANOJ KUMAR NAIK	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1497/2026
104	D-MACA/37436/2026	ABHIJIT KUMAR KHANDELWAL	VIVEKANANDA JENA	
	MACA/ /	MP		1811/2026
105	D-MACA/37439/2026	ABHIJIT KUMAR KHANDELWAL	VIVEKANANDA JENA	
	MACA/ /	MP		1812/2026
106	D-MACA/37439/2026	ABHIJIT KUMAR KHANDELWAL	VIVEKANANDA JENA	
	MACA/ /	MP		1813/2026
107	D-MACA/180/2022	BHIMA BEHERA	SUPRIYO MOHAPATRA	
	MACA/180/2022	MP		1814/2026
108	D-MACA/37529/2026	ASLAM MOHAMMAD	SUSANT KUMAR MOHANTY	
	MACA/ /	MP		1815/2026
109	D-MACA/37529/2026	ASLAM MOHAMMAD	SUSANT KUMAR MOHANTY	
	MACA/ /	MP		1816/2026
110	D-MACA/37562/2026	SUBARNA MAHARANA	BISWAJIT MOHANTY	
	MACA/ /	MP		1817/2026
111	D-MACA/37562/2026	SUBARNA MAHARANA	BISWAJIT MOHANTY	
	MACA/ /	MP		1818/2026
112	D-MACA/37595/2026	THE LEGAL MANAGER (CLAIMS), M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BHUBANESHWAR	KORUPRASAD DUTTA	
	MACA/ /	MP		1819/2026
113	D-MACA/37595/2026	THE LEGAL MANAGER (CLAIMS), M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BHUBANESHWAR	KORUPRASAD DUTTA	
	MACA/ /	MP		1820/2026
114	D-MACA/37598/2026	ORIENTAL INSURANCE COMPANY LTD., KORUPRASAD DUTTA	KORUPRASAD DUTTA	
	MACA/ /	MP		1821/2026
115	D-MACA/37598/2026	ORIENTAL INSURANCE COMPANY LTD., KORUPRASAD DUTTA	KORUPRASAD DUTTA	
	MACA/ /	MP		1822/2026
116	D-MACA/37604/2026	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., ROURKELA	KORUPRASAD DUTTA	
	MACA/ /	MP		1823/2026
117	D-MACA/37604/2026	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., ROURKELA	KORUPRASAD DUTTA	
	MACA/ /	MP		1824/2026
118	D-MACA/37607/2026	ORIENTAL INSURANCE COMPANY LTD., KORUPRASAD DUTTA	KORUPRASAD DUTTA	
	MACA/ /	MP		1825/2026
119	D-MACA/37607/2026	ORIENTAL INSURANCE COMPANY LTD., KORUPRASAD DUTTA	KORUPRASAD DUTTA	
	MACA/ /	MP		1826/2026
120	D-MACA/37617/2026	D.M., CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., GUJARAT	KORUPRASAD DUTTA	
	MACA/ /	MP		1827/2026

121	D-MACA/37617/2026 MACA/ /	D.M., CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., GUJARAT MP	1828/2026
122	D-MACA/37620/2026 MACA/ /	THE MANAGER, NATIONAL INSURANCE CO. LTD., CASAPAKOTTA MP	1829/2026
123	D-MACA/37620/2026 MACA/ /	THE MANAGER, NATIONAL INSURANCE CO. LTD., CASAPAKOTTA MP	1830/2026
124	D-MACA/37622/2026 MACA/ /	LEGAL MANAGER, M/S. TATA AIG GENERAL INSURANCE CO. LTD., BHUBANESWAR MP	1831/2026
125	D-MACA/37622/2026 MACA/ /	LEGAL MANAGER, M/S. TATA AIG GENERAL INSURANCE CO. LTD., BHUBANESWAR MP	1832/2026
126	D-MACA/28684/2026 MACA/ /	KANAK ROUT DHANESWAR BEHERA MP	1833/2026
127	D-MACA/37683/2026 MACA/ /	THE MANAGER, THE ORIENTAL INSURANCE CO. LTD., KOLKATA MP	1834/2026
128	D-MACA/37683/2026 MACA/ /	THE MANAGER, THE ORIENTAL INSURANCE CO. LTD., KOLKATA MP	1835/2026
129	D-MACA/37689/2026 MACA/ /	SR. D.M., M/S. ORIENTAL INSURANCE CO. LTD., KOLKATA MP	1836/2026
130	D-MACA/37689/2026 MACA/ /	SR. D.M., M/S. ORIENTAL INSURANCE CO. LTD., KOLKATA MP	1837/2026
131	D-MACA/37689/2026 MACA/ /	SR. D.M., M/S. ORIENTAL INSURANCE CO. LTD., KOLKATA MP	1838/2026
132	D-MACA/37693/2026 MACA/ /	LIBERTY GENERAL INSURANCE COMPANY LTD., ALI KHAN MP	1839/2026
133	D-CRLA/20933/2026 CRLA/ /	BOB @ DIKSAN SINGHARIA LALATENDU PAL MP	2080/2026
134	D-CRLA/664/2022 CRLA/664/2022	ARUN BEHERA BIJAYA KUMAR BEHERA 1 MP	2081/2026
135	D-CRLA/37215/2024 CRLA/1280/2024	MANTU@SUSANTA KUMAR NAIK PARTHA SARATHI DAS MP	2082/2026
136	D-CRLA/1401/2023 CRLA/1401/2023	AJAY BEHERA M/S MP	2083/2026
137	D-CRLA/76/2011 CRLA/76/2011	RAMAKANTA MOHAPATRA MS.SUJATA JENA, SUBHASHREE SEN MP	2084/2026
138	D-CRLA/24414/2026 CRLA/ /	LAXMI NARASINGH @ LAXMI NRUSINGHMAHAPATRA KUMAR CHAND MP	2085/2026
139	D-CRLA/24414/2026 CRLA/ /	LAXMI NARASINGH @ LAXMI NRUSINGHMAHAPATRA KUMAR CHAND MP	2086/2026
140	D-CRLA/766/2021 CRLA/766/2021	SK.ASGAR ALLI@ASGAR ALLI B.N.MAHAPATRA MP	2087/2026
141	D-CRLA/766/2021 CRLA/766/2021	SK.ASGAR ALLI@ASGAR ALLI B.N.MAHAPATRA MP	2088/2026
142	D-CRLA/766/2021 CRLA/766/2021	SK.ASGAR ALLI@ASGAR ALLI B.N.MAHAPATRA MP	2089/2026
143	D-CRLA/13318/2025 CRLA/535/2025	SUNIL KUMAR JENA BHABANI SHANKAR DASPARIDA MP	2090/2026
144	D-CRLA/12695/2024 CRLA/501/2024	HAPPY @ SMRUTIRANJAN KUANAR BISWARANJAN DALAI MP	2091/2026
145	D-CRLA/258/2023 CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU SUDEEP KUMAR SARANGI, M/S. ASHOK KU. SARANGI MP	2092/2026
146	D-CRLA/866/2022 CRLA/866/2022	JIRIMA PRADHAN BIBHU PRASAD CHHUALSINGH MP	2093/2026
147	D-CRLMC/23963/2026 CRLMC/2760/2026	PRABHASINI SAMAL BIDYADHAR MANSING MP	2110/2026
148	D-CRLMC/23963/2026 CRLMC/2760/2026	PRABHASINI SAMAL BIDYADHAR MANSING MP	2111/2026
149	D-CRLMC/13529/2026 CRLMC/2407/2026	SALMAN MURMU BISWAJIT NAYAK MP	2112/2026
150	D-CRLMC/24383/2026 CRLMC/ /	RAMESH SHARMA UPENDRA KUMAR SAMAL MP	2113/2026
151	D-CRLMC/14597/2024 CRLMC/1976/2024	SURYA DAS GUPTA M/S RITURANHAN CHHOTARAY MP	2114/2026
152	D-CRLMC/24396/2026	ARABINDA SAMANTRAY SUBASH CHANDRA PUSPALAKA	

	CRLMC/2773/2026	MP		2115/2026
153	D-CRLMC/24413/2026	MPRADEEP KUMAR PRADHAN	ARIJEET MISHRA	
	CRLMC/ /	MP		2116/2026
154	D-CRLMC/14319/2026	HAREKRUSHNA SATPATHY		
	CRLMC/2114/2026	MP		2117/2026
155	D-CRLMC/24431/2026	BAPU @ AMIYAKANT @ JYOTIKANT @ JYOTIRANAN KUMAR PANDEY		
	CRLMC/ /	MP		2118/2026
156	D-CRLMC/22469/2026	ARABINDA PRASAD NANDA		
	CRLMC/2504/2026	MP		2119/2026
157	D-CRLMC/24463/2026	BINDU SUNA	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		2120/2026
158	D-CRLMC/24452/2026	PRANABA MUNI	RAMESH CHANDRA PRADHAN	
	CRLMC/ /	MP		2121/2026
159	D-CRLMC/16782/2025	DIROJIO SAHU @ AMAR SAHU	PARTHA SARATHI DAS	
	CRLMC/2037/2025	MP		2122/2026
160	D-CRLMC/24500/2026	SANJEEBA KUMAR BISWAL	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		2123/2026
161	D-CRLMC/24497/2026	SRIRAM PRASAD SAHOO@LIPU@LIPUN	JUDHISTHIR SAHOO	
	CRLMC/ /	MP		2124/2026
162	D-CRLMC/24526/2026	BABITA GIRI	DEBASIS MITRA	
	CRLMC/ /	MP		2125/2026
163	D-CRLMC/24527/2026	BABITA GIRI	DEBASIS MITRA	
	CRLMC/ /	MP		2126/2026
164	D-WA/37223/2026	CHIEF EXECUTIVE OFFICER, CUTTACK CENTRAL CO-OPERATIVE BANK LTD.		
	WA/ /	MP		2580/2026
165	D-WA/37223/2026	CHIEF EXECUTIVE OFFICER, CUTTACK CENTRAL CO-OPERATIVE BANK LTD.		
	WA/ /	MP		2581/2026
166	D-WA/37369/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		2582/2026
167	D-WA/37369/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		2583/2026
168	D-WA/37378/2026	SANTOSHINI DASH	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		2584/2026
169	D-WA/37378/2026	SANTOSHINI DASH	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		2585/2026
170	D-WA/37560/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, BOHARI		
	WA/ /	MP		2586/2026
171	D-WP(C)/34546/2025	GOUTAM KISAN	SAILABALA JENA	
	WP(C)/25216/2025	MP		15338/2026
172	D-WP(C)/14675/2023	SARBESWAR JENA		
	WP(C)/14675/2023	MP		15339/2026
173	D-WP(C)/34194/2025	KISHORE CHANDRA PALO	GOPINATH MISHRA	
	WP(C)/24043/2025	MP		15340/2026
174	D-WP(C)/7468/2013	DAMODAR PRASAD MOHAN	MR.P.K.MOHANTY, SURESH DASH	
	WP(C)/7468/2013	MP		15341/2026
175	D-WP(C)/21862/2026	SANGRAM KUMAR SWAIN	PRADEEP KUMAR DAS	
	WP(C)/16488/2026	MP		15342/2026
176	D-WP(C)/37441/2026	TANUJA KUMARI SAHU	SURYAKANTA DWIBEDI	
	WP(C)/ /	MP		15343/2026
177	D-WP(C)/41473/2025	ASHOK KUMAR KHUNTIA	CHOUDHURY SATYAJIT MISHRA,MANOJ KUMAR MOHANTY (2)	
	WP(C)/28857/2025	MP		15344/2026
178	D-WP(C)/37479/2026	MD.ASFAR ALAM	ARUN KUMAR MISHRA	
	WP(C)/ /	MP		15345/2026
179	D-WP(C)/37488/2026	HAREKRUSHNA SAHOO	SOURAV DAS	
	WP(C)/ /	MP		15346/2026
180	D-WP(C)/37493/2026	HAREKRUSHNA SAHOO	SOURAV DAS	
	WP(C)/ /	MP		15347/2026
181	D-WP(C)/31689/2026	SHWETA TIWARI	ARUN KUMAR PATRA	
	WP(C)/23435/2026	MP		15348/2026
182	D-WP(C)/29601/2026	ANJANA KAR	DURGESH NARAYAN RATH	
	WP(C)/20228/2026	MP		15349/2026
183	D-WP(C)/37496/2026	HAREKRUSHNA SAHOO	SOURAV DAS	
	WP(C)/ /	MP		15350/2026

184	D-WP(C)/29601/2026 WP(C)/20228/2026	ANJANA KAR MP	DURGESH NARAYAN RATH	15351/2026
185	D-WP(C)/6967/2017 WP(C)/6967/2017	GOURANGA SUBUDHI MP	M/S.U.C.MISHRA	15352/2026
186	D-WP(C)/37507/2026 WP(C)/ /	M/S.INSTITUTE OF PHARMACY AND TECHNOLOGY, MARICHA MP	HNOLSKU, MARICHA	15355/2026
187	D-WP(C)/37509/2026 WP(C)/ /	SANJIBANI PATEL MP	SUBHADUTTA ROUTRAY	15357/2026
188	D-WP(C)/2721/2021 WP(C)/2721/2021	K.SOVEN KUMAR PATRO MP	BUDHADEV ROUTRAY	15358/2026
189	D-WP(C)/2300/2026 WP(C)/3997/2026	PRITAM SINGH MP	CHANDRAKANTA NAYAK	15359/2026
190	D-WP(C)/37512/2026 WP(C)/25809/2026	SAROJ KUMAR NAYAK MP	SAROJ KUMAR DASH	15360/2026
191	D-WP(C)/37514/2026 WP(C)/25782/2026	ARTTATRANA MOHAPATRA @ ARTTATRENA MP	SNIAKANT MISHRA	15361/2026
192	D-WP(C)/37489/2026 WP(C)/ /	PRABHABATI ROUT @ PRABHABATI BEHERA MP	ASANOK KUMAR SAHOO	15362/2026
193	D-WP(C)/37515/2026 WP(C)/ /	M/S.TZIPL-PALLAVI(JV), ANDHRA PRADESH MP	SHDHANT DWIBEDI	15363/2026
194	D-WP(C)/52120/2024 WP(C)/31686/2024	M/S. METACHEM ENTERPRISES, ROURKELA, JHARKHAND MP	PRABHUPRASAD MOHANTY	15364/2026
195	D-WP(C)/37516/2026 WP(C)/25814/2026	AJAY KUMAR AGARWALLA MP	SOMANATH NANDA	15365/2026
196	D-WP(C)/37518/2026 WP(C)/ /	RANGALATA SAHOO @ RANGAMANI DEISIDDHARTH PRASAD MISHRA MP		15366/2026
197	D-WP(C)/35600/2026 WP(C)/24827/2026	JAYARAJ SAMANTARAY MP		15367/2026
198	D-WP(C)/36249/2026 WP(C)/25056/2026	M/S. MANORAMA CONSTRUCTION, NAYAGUDA, BIKURANE SWASE MP	MANABIKURANE SWASE	15368/2026
199	D-WP(C)/37521/2026 WP(C)/ /	AMITA MISHRA MP	DURGESH NARAYAN RATH	15369/2026
200	D-WP(C)/37522/2026 WP(C)/25808/2026	AVEER SINGH MP	ISHWAR MOHANTY	15370/2026
201	D-WP(C)/6375/2010 WP(C)/6375/2010	KEDAR NATH RAYGURU MP		15371/2026
202	D-WP(C)/37537/2026 WP(C)/ /	ANADI CHARAN NATH MP	PRASANTA KUMAR SATAPATHY	15372/2026
203	D-WP(C)/12443/2018 WP(C)/12443/2018	ARUN KUMAR SAHU MP		15373/2026
204	D-WP(C)/34496/2026 WP(C)/23921/2026	SINDRI BAIKUNTHA RAO @ S. VAIKUNTHA MP	BAIKUNTHA RAO	15374/2026
205	D-WP(C)/12434/2018 WP(C)/12434/2018	SAROJINI BEHERA MP		15375/2026
206	D-WP(C)/12431/2018 WP(C)/12431/2018	SABITA BEHERA MP		15376/2026
207	D-WP(C)/12433/2018 WP(C)/12433/2018	JOGINATH BEHERA MP		15377/2026
208	D-WP(C)/49016/2025 WP(C)/33937/2025	RAMA PRASAD NAYAK MP	BISWAJIT MOHANTY	15378/2026
209	D-WP(C)/49695/2025 WP(C)/34478/2025	CHINTAKAR PRADHAN MP	BISWAJIT MOHANTY	15379/2026
210	D-WP(C)/12437/2018 WP(C)/12437/2018	BRUNDABAN GOUDA MP		15380/2026
211	D-WP(C)/7162/2023 WP(C)/7162/2023	SANTAK JENA MP	MR. PITAMBAR ACHARYA, SR.ADV., AVIJIT MISHRA	15381/2026
212	D-WP(C)/37545/2026 WP(C)/ /	UPENDRA NAYAK MP	KRUSHNA CHANDRA RATH	15382/2026
213	D-WP(C)/12441/2018 WP(C)/12441/2018	BANSIDHAR DALEI MP		15383/2026
214	D-WP(C)/12439/2018 WP(C)/12439/2018	LAXMI PATTNAIK MP		15384/2026
215	D-WP(C)/37546/2026	PRAVAKAR SAHOO	KRUSHNA CHANDRA RATH	

	WP(C)/ /	MP		15385/2026
216	D-WP(C)/12448/2018	MITU PARIDA		
	WP(C)/12448/2018	MP		15386/2026
217	D-WP(C)/12447/2018	HEMA SAHU		
	WP(C)/12447/2018	MP		15387/2026
218	D-WP(C)/37547/2026	DEBENDRA KHILAR	KRUSHNA CHANDRA RATH	
	WP(C)/ /	MP		15388/2026
219	D-WP(C)/53482/2024	SHARAT CHANDRA MOHAPATRA	SATYAJIT MOHAPATRA (2)	
	WP(C)/32561/2024	MP		15389/2026
220	D-WP(C)/12449/2018	TAPAS KUMAR DAS		
	WP(C)/12449/2018	MP		15390/2026
221	D-WP(C)/37549/2026	S.K. MINERAL HANDLING PVT. LTD., KHURDA	ANMAY MISHRA	
	WP(C)/25781/2026	MP		15391/2026
222	D-WP(C)/22161/2014	SANKAR PRADHAN	MR.SANDIPANI MISHRA	
	WP(C)/22161/2014	MP		15392/2026
223	D-WP(C)/28099/2026	LAXMIDHAR ROHIDAS	SUNIL KUMAR PANDA	
	WP(C)/20151/2026	MP		15393/2026
224	D-WP(C)/24875/2026	NEELAM KUMAR SWAIN	SOUBHAGYA SWAIN	
	WP(C)/18809/2026	MP		15394/2026
225	D-WP(C)/44062/2025	ASHOK KUMAR BEHERA	AMITABH MISHRA	
	WP(C)/30530/2025	MP		15395/2026
226	D-WP(C)/44062/2025	ASHOK KUMAR BEHERA	AMITABH MISHRA	
	WP(C)/30530/2025	MP		15396/2026
227	D-WP(C)/30857/2026	KISHOR KUMAR JENA		
	WP(C)/22111/2026	MP		15397/2026
228	D-WP(C)/30583/2026	MANORANJAN PATRA		
	WP(C)/21714/2026	MP		15398/2026
229	D-WP(C)/30838/2026	TAPAN KUMAR PARIDA		
	WP(C)/22228/2026	MP		15399/2026
230	D-WP(C)/30835/2026	RABINARAYAN SAHOO		
	WP(C)/22224/2026	MP		15400/2026
231	D-WP(C)/47922/2025	M/S. PALTRONICS ALLIED INDUSTRIES PVT.LTD., KENDRAPADHICHI, R.PATNAIK		
	WP(C)/33186/2025	MP		15401/2026
232	D-WP(C)/37576/2026	GURUBUX SINGH AHULWALIA	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		15402/2026
233	D-WP(C)/37577/2026	SRIHARI CHARAN DAS	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		15403/2026
234	D-WP(C)/3138/2013	HARSAMANI MOHANTY	M/S.B.H.MOHANTY, M/S NIRANJAN LENKA, H.K. MOHANTA, P.K. BA	
	WP(C)/3138/2013	MP		15404/2026
235	D-WP(C)/44476/2025	LITU SINGH	NIRANJAN LENKA	
	WP(C)/31676/2025	MP		15405/2026
236	D-WP(C)/44476/2025	LITU SINGH	NIRANJAN LENKA	
	WP(C)/31676/2025	MP		15406/2026
237	D-WP(C)/37579/2026	MANOJ KUMAR SWAIN	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		15407/2026
238	D-WP(C)/37581/2026	RUKMANI MEHETA @ RUPAM BAGH	SUSANTA KUMAR PRADHAN	
	WP(C)/ /	MP		15408/2026
239	D-WP(C)/37587/2026	PRASHANTA KUMAR SIAL @ PRASANT KUMAR SIAL	AMAR SACHARANA BEHERA	
	WP(C)/ /	MP		15409/2026
240	D-WP(C)/37594/2026	SWARUP KUMAR KAR	DEBASISH SAMAL	
	WP(C)/ /	MP		15410/2026
241	D-WP(C)/37603/2026	GOURINATH MOHAPATRA	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		15411/2026
242	D-WP(C)/11420/2016	BRAJA KISHORE SURA		
	WP(C)/11420/2016	MP		15412/2026
243	D-WP(C)/32764/2026	DR. NIVEDITA PANI	AMIT PRASAD BOSE	
	WP(C)/23831/2026	MP		15413/2026
244	D-WP(C)/37610/2026	OM CONSTRUCTION, RAYAGADA	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		15414/2026
245	D-WP(C)/8430/2024	ALEKH MEHER	ABHILASH MISHRA	
	WP(C)/4831/2024	MP		15415/2026
246	D-WP(C)/8430/2024	ALEKH MEHER	ABHILASH MISHRA	
	WP(C)/4831/2024	MP		15416/2026

247	D-WP(C)/2853/2023 WP(C)/2853/2023	SUNIMIYA NAYAK MP	DR.SIMANCHALLA RANJIT	15417/2026
248	D-WP(C)/28965/2026 WP(C)/21459/2026	DEEPAK KUMAR MISHRA MP	SANTOSH KUMAR DASH	15418/2026
249	D-WP(C)/37639/2026 WP(C)/ /	MANAGING COMMITTEE OF BANKA SERVICE CO-OPERATIVE SOCIETY LTD., MP	GANJAM	15419/2026
250	D-WP(C)/37637/2026 WP(C)/ /	PRASANTA MOHANTY MP	KEDAR CHANDRA BEHERA	15420/2026
251	D-WP(C)/37645/2026 WP(C)/ /	RASANANDA SAHOO MP	PRAJIT KUMAR PRADHAN	15421/2026
252	D-WP(C)/37647/2026 WP(C)/ /	PRAFULA KUMAR PATASAHANI MP	BAIDHAR SAHOO	15422/2026
253	D-WP(C)/37648/2026 WP(C)/ /	M/S. MAA TARA TARINI STEELS, GANJAM MP	TUNA SAHU	15423/2026
254	D-WP(C)/37653/2026 WP(C)/ /	SASMITA SATAPATHY MP	TIGMANSHU PATNAIK	15424/2026
255	D-WP(C)/37655/2026 WP(C)/ /	DR.SOUMENDRA PRIYADARSHI PRADHAN MP	NAVNEET DADHICHI	15425/2026
256	D-WP(C)/37659/2026 WP(C)/ /	BEDA PRAKASH PARIDA MP	PRAKASH CHANDRA DASH	15426/2026
257	D-WP(C)/37661/2026 WP(C)/ /	ALOK SHARMA MP	SUVASHISH PATTANAIK	15427/2026
258	D-WP(C)/37660/2026 WP(C)/ /	BABAJI CHARAN SAHOO MP	CHITTA RANJAN NANDA	15428/2026
259	D-WP(C)/37666/2026 WP(C)/ /	PRAMOD KUMAR AGRAWAL MP	AMIT PRASAD BOSE	15429/2026
260	D-WP(C)/37666/2026 WP(C)/ /	PRAMOD KUMAR AGRAWAL MP	AMIT PRASAD BOSE	15430/2026
261	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP	MR.LALATENDU SAMANTARAY (SR. ADV.), MR. HRUDANANDA MOHANTY	15431/2026
262	D-WP(C)/37206/2026 WP(C)/ /	TAPAN KUMAR KAPARDAR MP	SWAPNIL ROY	15432/2026
263	D-WP(C)/37677/2026 WP(C)/ /	KABERI NATH MP	AMIT PRASAD BOSE	15433/2026
264	D-WP(C)/29795/2024 WP(C)/17113/2024	RAJENDRA NATH NAYAK MP		15434/2026
265	D-WP(C)/37686/2026 WP(C)/ /	SOUMYA RANJAN JENA MP	AJAYA KUMAR MOHARANA	15435/2026
266	D-WP(C)/37692/2026 WP(C)/ /	ORISSA STEVEDORES LTD., CUTTACK MP	JAYDEEP PAL	15436/2026
267	D-WP(C)/37696/2026 WP(C)/ /	DR. DEBASMITA PAUL MP	SUBHADUTTA ROUTRAY	15437/2026
268	D-WP(C)/37702/2026 WP(C)/ /	DR.NARENDRA KUMAR DEVANGON MP	SUBHADUTTA ROUTRAY	15438/2026
269	D-WP(C)/37717/2026 WP(C)/ /	THE CHAIRMAN, STEEL AUTHORITY OF INDIA, NEW DELHI MP	ANAND CHANDRA SWAIN	15439/2026
270	D-WP(C)/37695/2026 WP(C)/ /	BISWAJIT MAHARANA MP	ANAND CHANDRA SWAIN	15440/2026
271	D-WP(C)/37723/2026 WP(C)/ /	SALMAN KHAN MP	DEEPAK KUMAR PANI	15441/2026
272	D-WP(C)/37727/2026 WP(C)/ /	M/S. L.N.CONSTRUCTION, RAYAGADA MP	SOUMYA JYOTI BISWAL	15442/2026
273	D-WP(C)/37726/2026 WP(C)/ /	LUXURIO ASSETS PVT. LTD., BHUBANESWAR MP	JAYDEEP PAL	15443/2026